



## HIGH COURT OF BOMBAY AT GOA

FOR FRIDAY, THE 31ST MAY, 2024

LIST OF FIRST APPEAL (SINGLE BENCH) READY MATTERS AS ON 31-05-2024

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
1	FA/55/2009	STANLEY BARROS PEREIRA AND ANR., VS CUPERTINO O. SALDANHA ALIAS CUPERTINO L. L. OZARIO SALDANHA AND ANR.,	ADV. DALVI OMKAR ALIAS BIPIN R. ADV. FOR APPELLANT	MR. C.A.FERREIRA FOR RESP
	WITH FA/54/2009	STANLEY BARROS PEREIRA AND ANR., VS KENNETH RISHI LUIS AND ANR.,	ADV. DALVI OMKAR ALIAS BIPIN R. ADV. FOR APPELLANT	
	WITH FA/56/2009	STANLEY BARROS PEREIRA AND ANR., VS DINA MARIA OZORIO	ADV. DALVI OMKAR ALIAS BIPIN R. FOR APPELLANTS	
2	FA/74/2009	ASHIANA DEVELOPERS AND ANR., VS MINA VAIDYA AND 2 ORS.,	MR. P. S. LOTLIKAR	MR SUDIN M.S. USGAONKAR FOR R.1
3	FA/100/2009	MORMUGAO MUNICIPAL COUNCIL THROUGH ITS CHIEF OFFICER VS AUGUSTINE SANCHES AND 2 ORS.,	MR. S.D. PADIYAR	MR. P.S. LOTLIKAR
4	FA/104/2009	ANTONETTE M. J. FERNANDES VS STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS.,	MR. D. J. PANGAM	MR. S.A.BANDODKAR AGA FOR R-1 TO 4 ADV. SAGAR GURUDAS DHARGALKAR AGA FOR R.NO. 1 TO 3
5	FA/105/2009	TOLENTINO DE ARAUJO VS STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS.,	MR. D. J. PANGAM	MR. S.A.BANDODKAR AGA FOR R-1 TO 4 MRS. SUSAN LINHARES FOR RESPS.
6	FA/112/2009	M/S. DAMODAR MARINE	MR. J. ABREU LOBO	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		SERVICES PVT LTD VS M/S. RAJ ENGINEERING WORKS THROUGH PARTNERS AND ANR.,		
	WITH XOB/11/2009 IN FA/112/2009	RAJ ENGINEERING WORKS VS DAMODAR MARINE SERVICES AND ANR.,	MR. PARAG RAO	
	WITH FA/113/2009	M/S. DAMODAR MARINE SERVICES PVT LTD VS M/S. RAJ ENGINEERING WORKS THROUGH PARTNERS AND ANR.,	MR. J. ABREU LOBO	
7	FA/133/2009	THOMAS BARBOSA ALIAS THOMAS BARBOSA VS ISABELLA BARBOSA NEE ISABEL SOUZA	MR. SUDESH USGAONKAR	
8	FA/215/2009	PRADEEP DATTA NAIK VS STATE OF GOA THROUGH CHIEF SECRETARY AND 3 ORS.,	MR. A. V. NIGALYE	ADV. AMOGH V. PRABHUDESAI FOR R.NO.1 AND 2
9	FA/217/2009	ALWYN D'CUNHA AND ANR. VS VILLAGE PANCHAYAT OF ST. LAWRENCE AGACAIM AND 3 ORS.	MR. ROHIT BRAS DE SA	SHRI D. PANGAM FOR RES.3
10	FA/225/2009	NEW ASIAN CONSTRUCTION COMPANY THROUGH PARTNER SYED A UMAIR VS FRANCISCO EMIDIO FERNANDES AND 18 ORS.,	MR. JOSEPH VAZ MR. JOSEPH VAZ	MR. J.P. MULGAONKAR FOR RES.2 AND 3. ADV. SACHIT MAUSKAR R.NO. 5 & 6 ADV. RAMAKANT N. PARULEKAR FOR R.NO. 8 ADV. SUNIL SHETYE R.NO. 5 & 6 ADV. ALDRIN MONTEIRO FOR R-1 ADV. AMEY JAGDISH SINAI KAKODKAR R.NO. 5 & 6 ADV. MAYUR Y. MAHAMAL R.NO. 5 & 6

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11	FA/228/2009	MABAI HOTELS AND ANR., VS CHETAN DESSAI AND ANR.,	MR. V. KORGAONKAR	
12	FA/236/2009	INPACK TRADERS AND CONTRACTORS THROUGH PROPRIETOR ANTONIO RALINO SEQUEIRA VS PEDRO SEBASTIAO PEREIRA AND 2 ORS.,	IN PERSON	ADV. SANJAY K. MANGUESHKAR FOR R.NO.1 AND 2 ADV. HARSHAD DHULAPKAR FOR R.NO.1 & 2 ADV. VIBHAV RAJIV AMONKAR FOR R.NO.1 & 2
13	FA/253/2009	RANGANATA SINAI CACODCAR THROUGH PARTNERS VS THE CHIEF SECRETARY GOVERNMENT OF GOA AND 2 ORS.,	ADV. DEEP SHIRODKAR	D. ADV. SHIVDATT P. MUNJ FOR R. NO. 2 ADV. RYAN DA PIEDADE MENEZES FOR R. NO. 3 ADV. NIGEL JOHN FERNANDES FOR R. NO. 3 SHIVDATT P. MUNJ
14	FA/257/2009	MR. PETER PAUL L. CLEMENT ALMEIDAREP. BY P.O.A. MISS MILAGRINA D'SOUZA AND ANR., VS THE GOVT. OF GOA THROUGH ITS CHIEF SECRETARY AND 7 ORS.,	MR. SUDIN M. S. USGAONKAR	MR. A.D. BHOBE FOR R.6 AND R.7 MS. SUSAN LINHARES FOR R.1,2,3&4
15	FA/262/2009	OVID DA SILVA THROUGH ATTORNEY QUEROBINO C. R. DIAS VS SRIRAM DHUME AND 3 ORS.,	MR. A. F. DINIZ	SHRI J.P. MULGAONKAR FOR RES.1 ADV. PRAVIN N. FALDESSAI FOR RESPONDENT NOS. 2,3,4
16	FA/263/2009	STEPHEN PEREIRA AND ANR., VS FRANCISCO DO CARMO FERNANDES	MR. NITIN SARDESSAI	MR. PRASHEEN LOTLIKAR FOR RESPONDENT 1.
17	FA/4/2010	POLICARPO ROQUE CRASTO ALIAS PULIGERF ROQUE CRASTO REP. BY P.O.A. B. S. CASTELINO VS STATE OF GOA THROUGH	BASILIO SANTANA CASTELINO - IN PERSON	ADV. PRAVIN N. FALDESSAI ADV. PRAVIN N. FALDESSAI FOR R. NO. 3 ADV. PRAVIN N. FALDESSAI FOR R. NO. 2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		CHIEF SECRETARY AND 2 ORS.,		
18	FA/15/2010	MARMAGOA STEEL LIMITED REP. BY ITS ASST. GENERAL MANAGER-ACCOUNTS, ALEXANDER A. C. RODRIGUES VS UNITED INDIA INSURANCE CO. LTD. REP. BY ITS CHAIRMAN V. JAGANATHAN AND 3 ORS.,	MR. H. D. NAIK	SHRI. NETRAVALKAR FOR R-1TO4 A.R.S. FOR
19	FA/19/2010	INDIRABAI PANDURANG PRABHU MOYE (DECEASED) THROUGH LR'S VS DR. VASSUDEV NARAYAN KAMAT AND 4 ORS.,	MR. J. J. MULGAONKAR	SHRI P.LOTLIKAR FOR R.1 ADV. SHIVDATT P. MUNJ FOR R. NO. 3 ADV. SHIVDATT P. MUNJ FOR R. NO. 2 ADV. SHIVDATT P. MUNJ FOR R. NO. 4 G. SHIRODKAR G.A. FOR R.2 TO 4 ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.2,3 & 4
20	FA/26/2010	STATE OF GOA AND 2 ORS. VS P.R. NAYAK ASSOCIATES, ENGINEERS AND CONTRACTORS, REP. BY ITS PARTNERS	ADV. EMERICO ESTEVAM AFONSO GA FOR APPELLANTS ADV. PRIYANKA KAMAT AGA FOR APPELLANTS ADV. SAPNA MORDEKAR AGA FOR APPELLANT	MR. AMEY KAKODKAR FOR RESP.
21	FA/37/2010	BEACH ARK HOTELS PVT.LTD VS STATE OF GOA, THROUGH THE CHIEF SECRETARY AND 2 ORS	V. A. LAWANDE	ADV. VISHWADH SARDESSAI AGA FOR R.NO. 1,2 AND 3
22	FA/39/2010	ROSA RODRIGUES E FERNANDES ALIAS ROSA PUDENCIANA ASSENCAO RODRIGUES, VS STATE OF GOA, REP. BY ITS CHIEF SECRETARY AND 7 ORS.,	MR. JOSEPH RODRICKS	MR. MELVINA FERNANDES FOR RES. 7 AND 8. ADV. PRASHIL AROLKAR FOR R. NO. 2 PRASHIL AROLKAR ADV. PRIYANKA KAMAT FOR R.NO.1 & 2

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23	FA/54/2010	BARBINA PEREIRA VELHO AND 2 ORS., VS REMEDIANA ARAUJO E VIEGAS (SINCE DEC.) THROUGH LR'S AND ORS.,	MR. P. S. LOTLIKAR	ADV. CARLOS ALVARES FERREIRA FOR R.NO.1(A,B,C AND D) ADV. RICHARD ALMEIDA FOR R.NO.1(A,B,C & D) ADV. FERNANDES JASON BOSCO FOR R.NO.1(A,B,C & D) ADV. ALMEIDA RICHELLE ISABELLA FOR R.NO.1(A,B,C & D) ADV. SHANE GOMES PEREIRA FOR R.NO.1(A,B,C & D)
24	FA/65/2010	JOYCY FERNANDES AND 7 ORS., VS THE EXECUTIVE ENGINEER, WORKS DIVISION VI, P.W.D	MR. P. S. RAO	ADV. PRASHIL AROLKAR MR. JUDAS CHAGAS SILVA FOR R.2. PRIYANKA KAMAT ADDL. GOVT. ADV. FOR R.NO. 1 & 4
25	FA/67/2010	JOHN VINCENT FERNANDES VS JOHN PETER FERNANDES AND 3 ORS.,	MR. P. S. LOTLIKAR	ADV. SHIVAN DESAI ADV. RAJESH K SHIVOLKAR FOR R. NO. 4 ADV. RAJESH K SHIVOLKAR FOR R. NO. 3 ADV. SHIVAN DESAI FOR R. NO. 2
26	FA/80/2010	THE GENERAL MANAGER, THE GOA STATE CO-OP. BANK LTD AND ANR., VS SHRI. HARIHAR BHUJLE AND 9 ORS.,	MR. S. R. RIVONKAR	MR. A.D. BHOBE FOR RES. 7 ADV. MAHESH AMONKAR FOR R.NO.3. SHRI R.G. RAMANI FOR R. 2.
	WITH FA/134/2010	LAXMIKANT ANAND RAIKAR VS HARIHAR BHUJLE AND ORS	G. NAGVEKAR	MS. SUSAN LINHARES, AGA FOR R. 4, 5, 10 AND 11. MR. R. G. RAMANI FOR RES. 2 MR. A. D. BHOBE FOR RES. 8.
27	FA/104/2010	MOHAN PHADATE GAONKAR AND ANR., VS DNYANESHWAR BHIKARO NAIK AND 5 ORS.,	ADV. ASHWIN D. BHOBE FOR APPELLANT NO.1 & 2 ADV. BHOBE SHRADHA SUBHASH FOR APPELLANT NO. 1 & 2	MR. S.N. JOSHI FOR RESP.1 MR. V. A. LAWANDE FOR R.3. MR. V. LAWANDE FOR RES. 4

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28	FA/135/2010	STATE THROUGH CHIEF SECRETARY AND 4 ORS., VS BABAL VAIKUNT NAIK ALIAS SHIRODKAR	MRS. SUSAN LINHARES	MR. A.D. BHOBE FOR RES.
	WITH FA/141/2010	BABAL VAIKUNT NAIK ALIAS SHIRODKAR VS STATE, THROUGH CHIEF SECRETARY AND ORS.,	MR. A. D. BHOBE	MS. SUSAN LINHARES FOR RES. 1 TO 5. MR. V.P. THALI FOR R.1 & R.2.
29	FA/140/2010	FARROKH RUSTOM MANECKSHAW VS PHILOMENA RODRIGUES AND ANR.,	SHRI. S. G. BHOBE	ADV. PALYEKAR VINITA VISHRAM FOR R. NO. 1
30	FA/143/2010	WALLACE PHARMACEUTICALS LIMITED, THROUGH ITS ATTORNEY S. P. NACHNOLKAR VS DEEPAK VAIDYA	MR. S. M. SINGBAL	ADV. P. A. KAMAT
31	FA/2/2011	N. B. DHARGALKAR (SINCE DEC.) THROUGH HIS LR'S VS STATE OF GOA, REP. THROUGH OFFICE OF E.E WD VII (NH), P.W.D	MR. SIDDHARTH KASHALKAR	ADV. SULEKHA S. KAMAT
32	FA/4/2011	RUBY CEMENTATION AND INFRASTRUCTURE PVT.LTD., REP. BY ITS DIRECTOR OSWALD CARDOZO VS FONDU VISHNU DEVALI AND 15 ORS.,	MR. SUDIN M.S.USGAONKAR	
33	FA/5/2011	JOANITA PEREIRA AND ANR., (SINCE DECEASED) THROUGH LR'S VS STATE OF GOA REP. BY THE CHIEF SECRETARY AND 5 ORS.,	ADV. NAGVEKAR PRATIKSHA RAMKRISHNA THE APPELLANT ADV. NIGEL DA COSTA FRIAS *THE APPELLANT ADV. IVINA MIRANDA *THE APPELLANT ADV. LAXMI SAWANT *THE APPELLANT	ADV. VISHWADH SARDESSAI ADV. JATIN RAMAIYA FOR R.NO. 6 ADV. SANTOOR NAIK FOR R.NO. 6 ADV. SHIVAN DESAI FOR R.NO. 6

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			ADV. GAURESH MALIK *THE APPELLANT	
34	FA/6/2011	ANANT KUMAR SINHA VS SESA GOA LTD.,	MR. E. O. MENDES	SHRI R. G. RAMANI FOR RESPONDENT
35	FA/18/2011	RONIE MENEZES ALIAS RONEY MENEZES REP. BY P.O.A, B. S. CASTELINO VS STATE OF GOA THROUGH THE CHIEF SECRETARY AND 4 ORS.,	IN PERSON	ADV. SULEKHA S. KAMAT ADV. SULEKHA S. KAMAT FOR R. NO. 3 ADV. SULEKHA S. KAMAT FOR R. NO. 2
36	FA/19/2011	DELCON ENGINEERING, THROUGH ITS PARTNER T.D. AHMED VS STATE OF GOA, REP. BY CHIEF SECRETARY AND ANR.,	MR. BENEDITO FERNANDES	ADV. MANISH DAMODAR SALKAR FOR R.NO. 1 AND 2 ADV. SAPNA MORDEKAR AGA FOR R.NO.1 ADV. JAMADAR AMIRKUSRO GULAMRASUL FOR R.NO.1 & 2
	WITH XOB/7/2011 IN FA/19/2011	STATE OF GOA, REP. BY CHIEF SECRETARY AND ANR., VS DELCON ENGINEERING, THROUGH ITS PARTNER T.D. AHMED	MR. GURU SHIRODKAR ADV. SAPNA MORDEKAR AGA FOR R.NO.1	
37	FA/35/2011	THE GOA STATE CO-OPERATIVE BANK LTD.,THROUGH THE MANAGING DIRECTOR AND 2 ORS., VS SURESH D. NAIK AND 6 ORS.,	MR. R. G. RIVONKAR	MR. C.A. FERREIRA FOR R. 5 AND 6. MR. J. GODINHO FOR RES. 2 MR. C.A. FERREIRA FOR RESP. 5 & 6.
	WITH XOB/14/2011 IN FA/35/2011	SURESH D. NAIK AND 6 ORS., VS THE GOA STATE CO-OPERATIVE BANK LTD.,THROUGH THE MANAGING DIRECTOR AND 2 ORS.,	MR. P. A. KAMAT	
38	FA/36/2011	DELCON ENGINEERING	MR. RYAN MENEZES	ADV. SAPNA MORDEKAR

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		VS THE STATE OF GOA REP. BY THE CHIEF SECRETARY AND ANR.,		AGA FOR R.NO. 1 AND 2 ADV. AMOGH V. PRABHUDESAI FOR R.NO.1 & 2
39	FA/40/2011	SANTOSH R. MR. J. F. MELO RAMNATHKAR VS COMMUNIDADE OF SERULA THROUGH ITS ATTORNEY AND 2 ORS.,		MRS. SUSAN LINHARES,AGA, FOR RES.3.
40	FA/62/2011	THE GOVERNOR OF GOA, SECRETARIAT, PANAJI-GOA AND 3 ORS., VS T. P. ABDULLA, P.W.D CONTRACTOR	GURU SHIRODKAR ADV. SAPNA MORDEKAR AGA FOR APPELLANT ADV. AMIR JAMADAR FOR APPELLANT NO.1,2 & 3	MR. C. MASCARENHAS FOR RESP.
	WITH FA/77/2011	T. P. ABDULLA VS GOVERNOR OF GOA AND 3 ORS.,	MR. C. MASCARENHAS	ADV. MANISH DAMODAR SALKAR -
	WITH FA/9/2012	THE GOVERNOR OF GOA, SECRETARIAT, PANAJI-GOA AND 3 ORS., VS T. P. ABDULLA, QUEPEM-GOA	- PRAVIN N. FALDESSAI -	ADV. CAETANO MASCARENHAS FOR RESPONDENT
41	FA/65/2011	ANTHONY D'COSTA AND 2 ORS., VS FRANCIS SOARES (DECEASED) AND ORS.,	MR. L. RAGHUNANDAN	
42	FA/66/2011	V. V. P. NAIR VS MAHALSA SERVICES	MR. ABHAY NACHINOLKAR	SHRI H.D. NAIK FOR RESP.
43	FA/71/2011	ROHIDAS RAJARAM NAIK VS ATMARAM D. CHIMULKAR AND 5 ORS.,	MR. V. A. LAWANDE MR. D. VERNEKAR	SHRI GURU SHIRODKAR, GA, FOR RES. 5. ADV. USGAONKAR SUDESH MANOHAR FOR R.NO. 5 ADV. AMOGH V. PRABHUDESAI FOR R.NO.6
44	FA/74/2011	THE GOA TILLARI IRRIGATION	MR. VIVEK RODRIGUES	



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		DEVELOPMENT CORPORATION, REP. BY ITS MANAGING DIRECTOR AND ANR., VS M/S. PARWANI BUILDERS		
	WITH FA/47/2011	PARWANI BUILDERS VS GOA TILLARI IRRIGATION DEVELOPMENT CORPORATION REP. BY ITS MANAGING DIRECTOR AND ANR.,	MR. C. MASCARENHAS	
45	FA/78/2011	GHANASHYAM R. KAMAT AND ANR., VS THE CHIEF ENGINEER (DEPT. OF ELECTRICITY) AND ANR.,	MR. SUDESH USGAONKAR MS. ROSETTE PEREIRA	MRS. SUSAN LINHARES,AGA, FOR RESP.
46	FA/5/2012	NARAYAN J. VELIP AND 3 ORS., VS CHANDRU B. VELIP AND ORS.,	MS. SONIYA CHODANKAR SHRI. M. S. JOSHI	V. P. THALI R-1 TO 14,15B TO 15F,16 TO 22,24 TO 26
	WITH XOB/9/2012 IN FA/5/2012	NARAYAN J. VELIP AND 3 ORS., VS CHANDRU B. VELIP AND ORS.,	V.P. THALI	V. P. THALI R-1 TO 14,15B TO 15F,16 TO 22,24 TO 26
47	FA/12/2012	MAZANIA OF TEMPLE OF SHRI. MORZAI DEVI OF MORJIM THRO' ITS ATTORNEY AND 4 ORS., VS BABURAO VITHAL GUROV AND 14 ORS.,	ADV. JAGANNATH JAYANT MULGAONKAR	ADV. PRASHEEN LOTLIKAR R.1A TO 1D,2TO8 ADV. PADGAONKAR CHAITANYA PRAKASH R.1A TO 1D,2TO8
48	FA/27/2012	RAMCHANDRA G. HALWAI VS HDFC BANK LIMITED REP. BY ITS BRANCH MANAGER AND 8 ORS.,	MR. R. G. RAMANI.	ADV. A. D. BHOBE, FOR R.NO. 3 SELF AND POA OF 1 AND 2 ADV. A. D. BHOBE, FOR R.NO. 7 ADV. ASHWIN D. BHOBE FOR R. NO. 8 ADV. ASHWIN D. BHOBE FOR R. NO. 9 ADV. A. D. BHOBE, FOR

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				R.NO. 6
49	FA/28/2012	RAMCHANDRA G. HALWAI VS HDFC BANK LIMITED., REP. BY ITS BRANCH MANAGER.,	MR. R. G. RAMANI	ADV. A. D. BHOBE, FOR R.NO. 3 SELF,AND POA OF 1 AND 2 ADV. A. D. BHOBE, FOR R.NO. 6 ADV. ASHWIN D. BHOBE FOR R. NO. 8 ADV. A. D. BHOBE, FOR R.NO. 7 ADV. ASHWIN D. BHOBE FOR R. NO. 9
50	FA/29/2012	ROHIT RAGHUVIR PAINGANKAR AND 3 ORS., VS SHANTILAL KHUSHALDAS PVT. LTD., AND ORS.,	VALMIKI MENEZES	
	WITH FA/49/2012	RAGHUVIR RAJARAM PAINGANKAR (SINCE DECEASED) BY HIS LRS., VS MESSR. SHANTITLAL KHUSHALDAS PVT. LTD., AND 4 ORS..	ADV. JAGANNATH JAYANT MULGAONKAR APPELL 1E TO II ADV. PEARL ELSA REMEDIOS APPELL 1E TO II ADV. ANUSHA KAISUKAR APPELL 1E TO II	ADV. VALMIKI MENEZES FOR R.NO. 2, 3 ,4 ,5. ADV. ASHWIN D. BHOBE FOR RESPONDENT ADV. MARIA CARMITA DCOSTA MASHELKAR FOR RESPONDENT
51	FA/32/2012	THE GOVERNMENT OF GOA, THROUGH ITS CHIEF SECRETARY AND 2 ORS., VS RAM GOVIND GAONKAR AND ORS.,	ADV. SULEKHA S. KAMAT -	ADV. PRASHEEN LOTLIKAR FOR R.NOS.1 TO 13,15 TO 21C 22, 23A TO 23C, 24, 25B TO 37.
52	FA/34/2012	ZULEKHA BUKHARI VS SUFYAN BUKHARI	MR. A. D. BHOBE	
53	FA/46/2012	RAMDAS PRABHAKAR NAIK AND ANR., VS RISHIKA PRABHAKAR NAIK AND 11 ORS.,	SHANTASHRI KUDCHADKAR	ADV. AVDHUT ARSEKAR FOR R.NOS.1 TO 4, 7, 9 AND 11. ADV. VISHWADH SARDESSAI FOR R. NO. 17 ADV. VISHWADH SARDESSAI FOR R. NO. 15 ADV. VISHWADH SARDESSAI FOR R. NO. 13 ADV. VISHWADH SARDESSAI FOR R. NO. 16

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54	FA/53/2012	JOHN P. FERNANDES AND 2 ORS., VS THE GOVERNMENT OF GOA REP. BY ITS CHIEF SECRETARY AND 20 ORS.,	ANDREA FERNANDES	SHEELA ADV. SIDDHESH PANDURANG PATKAR ADV. J. ABREU LOBO FOR R. NO. 6 ADV. SIDDHESH PANDURANG PATKAR FOR R. NO. 3 ADV. AMOGH V. PRABHUDESAI FOR R. NO. 14 ADV. MELWIN ASSIS VIEGAS FOR R. NO. 12 ADV. SIDDHESH PANDURANG PATKAR FOR R. NO. 2 ADV. SIDDHESH PANDURANG PATKAR FOR R. NO. 4 - -
55	FA/95/2012	MALLIKARJUN GROUP OF INDUSTRIES REP. BY ITS PROPRIETOR SUBHASH R. ANVEKAR VS STATE OF GOA THROUGH THE CHIEF SECRETARY AND ANR.,	DEEPAK GAONKAR	ADV. SUSAN LINHARES AGA FOR R.NO. 1 AND 2
56	FA/100/2012	MAHENDRA P. N. GAUNEKAR AND ANR., VS ANKUSH B. NAIK AND 6 ORS.,	SANDESH D. PADIYAR	ADV. VILAS GOVINDAN PAVITHRAN
57	FA/102/2012	SYLVESTRE D'COSTA REP. BY ATTORNEY WILSON D'COSTA AND 8 ORS., VS THE STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 6 ORS.,	A.A. AGNI	ADV. SUSAN LINHARES FOR R.NO. 1 & 2
58	FA/110/2012	WILSON BRAGANZA THROUGH POA JOHN BRAGANZA VS THE COMMISSIONER, CORPORATION CITY OF PANAJI AND 2 ORS.,	MS. SONIYA CHODANKAR	

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59	FA/114/2012	SEEMA SHYAM GAD., VS SHYAM MORTU GAD	MR. AMIT PALEKAR	
60	FA/118/2012	NARCINVA SHIVRAM SINAI NADKARNI AND 3 ORS., VS GOVERNMENT OF GOA THROUGH ITS CHIEF SECRETARY AND 4 ORS.,	D.J. PANGAM ADV. ASHWIN D. BHOBE FOR P. NO. 3.6 ADV. ASHWIN D. BHOBE FOR P. NO. 3.5 ADV. ASHWIN D. BHOBE FOR P. NO. 3.2 ADV. ASHWIN D. BHOBE FOR P. NO. 3.8 ADV. ASHWIN D. BHOBE FOR P. NO. 3.7 ADV. ASHWIN D. BHOBE FOR P. NO. 3.4 ADV. ASHWIN D. BHOBE FOR P. NO. 3.1 ADV. ASHWIN D. BHOBE FOR P. NO. 3.9 ADV. ASHWIN D. BHOBE FOR P. NO. 3.3 ADV. ASHWIN D. BHOBE FOR P. NO. 2 ADV. ASHWIN D. BHOBE FOR P. NO. 3.10 ADV. SHAIKH SHAIZEEN BADRUDDIN FOR P. NO. 3.10 ANUSHKA KUVELKAR ADV. ANGLE CHIRAG AJAY FOR P. NO. 3.10 ADV. ANNEЛИSE FERNANDES FOR P. NO. 3.10 ADV. SHAIKH SHAIZEEN BADRUDDIN FOR P. NO. 3.9 ANUSHKA KUVELKAR ADV. ANGLE CHIRAG AJAY FOR P. NO. 3.9 ADV. ANNEЛИSE FERNANDES FOR P. NO. 3.9 ADV. SHAIKH SHAIZEEN BADRUDDIN FOR P. NO. 3.7 ANUSHKA KUVELKAR ADV. ANGLE CHIRAG AJAY FOR P. NO. 3.8	MANISH SALKAR GOVT. ADV. FOR R. NO. 1 AND 2 ADV. VISHWADH SARDESSAI FOR R.NO. 1 & 2 ADV. PRAMILA KUNKOLIENKAR FOR R.NO. 5 (A) & 5 (B) ADV. VINAYAK GURUDAS PAI FOR R.NO. 5(C)

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		ADV. ANNELISE FERNANDES FOR P. NO. 3.8	
		ADV. SHAIKH SHAIZEEN BADRUDDIN FOR P. NO. 3.7	
		ANUSHKA KUVELKAR ADV. ANGLE CHIRAG AJAY FOR P. NO. 3.7	
		ADV. ANNELISE FERNANDES FOR P. NO. 3.7	
		ADV. SHAIKH SHAIZEEN BADRUDDIN FOR P. NO. 3.6	
		ANUSHKA KUVELKAR ADV. ANGLE CHIRAG AJAY FOR P. NO. 3.6	
		ADV. ANNELISE FERNANDES FOR P. NO. 3.6	
		ADV. SHAIKH SHAIZEEN BADRUDDIN FOR P. NO. 3.5	
		ANUSHKA KUVELKAR ADV. ANGLE CHIRAG AJAY FOR P. NO. 3.5	
		ADV. ANNELISE FERNANDES FOR P. NO. 3.5	
		ADV. SHAIKH SHAIZEEN BADRUDDIN FOR P. NO. 3.4	
		ANUSHKA KUVELKAR ADV. ANGLE CHIRAG AJAY FOR P. NO. 3.4	
		ADV. ANNELISE FERNANDES FOR P. NO. 3.4	
		ADV. SHAIKH SHAIZEEN BADRUDDIN FOR P. NO. 3.3	
		ANUSHKA KUVELKAR ADV. ANGLE CHIRAG AJAY FOR P. NO. 3.3	
		ADV. SHAIKH SHAIZEEN BADRUDDIN FOR P. NO. 3.2	
		ANUSHKA KUVELKAR ADV. ANGLE CHIRAG AJAY FOR P. NO. 3.2	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			ADV. ANNELISE FERNANDES FOR P. NO. 3.2	
			ADV. ANNELISE FERNANDES FOR P. NO. 3.3	
			ADV. SHAIKH SHAIZEEN BADRUDDIN FOR P. NO. 2	
			ADV. ANNELISE FERNANDES FOR P. NO. 2	
			ADV. SHIVADATTA PRAKASH MUNJ APPL.NO.1(A) TO 1(O)	
61	FA/141/2012	SATHAVAHANA ISPAT LTD., THROUGH SENIOR MANAGER, HRD AND AUTHORIZED OFFICER C.V. RAO VS LYNDON RODRIGUES	SHIVAN DESSAI	ADV. RYAN DA PIEDADE MENEZES FOR RESPONDENT
62	FA/143/2012	WILLIAM ROSARIO FERNANDES AND 4 ORS, VS FRANCIS SIMON CABRAL (DEC.) REP BY LR'S AND 2 ORS.,	RYAN DA PIEDADE MENEZES	ADV. ASHWIN D. BHOBE FOR RESPONDENTS
	WITH MCA/37/2015 IN FA/143/2012	WILLIAM ROSARIO FERNANDES AND 4 ORS., VS FRANCIS SIMON CABRAL, REP BY LEGAL REPRESENTATIVES AND 2 ORS.,	ADV. PREETAM TALAULIKAR	ADV. ASHWIN D. BHOBE FOR RESPONDENTS
	WITH CA/15/2017 IN FA/143/2012	WILLIAM ROSARIO FERNANDES AND 4 ORS., VS FRANCIS SIMON CABRAL (DEC) REP BY LRS. AND 2 ORS.,	ADV. PREETAM TALAULIKAR MARVIN D\SOUZA RYAN DA PIEDADE MENEZES	ADV. ASHWIN D. BHOBE FOR RESPONDENTS
63	FA/19/2013	PURANDAS SHAHU MIRAJKAR VS NAMRATA P. MIRAJKAR @ RADHA ANAND KALAMKAR	VALLABH D. PANGAM	
64	FA/25/2013	STATE OF GOA THROUGH	SUSAN LINHARES	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		ITS CHIEF SECRETARY AND ANR VS COMMUNIDADE OF MARGAO REP. BY ATTORNEY, CELESTINO NORONHA AND ANR.,		
65	FA/26/2013	THE CHIEF SECRETARY, SECRETARIAT, AND 4 ORS., VS LUIS FERNANDES AND ANR.,	D. LAWANDE, GA ADV. DATTAPRASAD LAWANDE FOR APPELLANT 1 TO 5 ADV. DEEP D. SHIRODKAR FOR APPELLANTS	ADV. SANDRA D'SOUZA FOR R.NO. 1 AND 2
66	FA/31/2013	VINAYAK R. MAHALE VS PRAKASH KRISHNA NAIK AND 5 ORS.,	ADV. MR. A. GAONKAR	ADV. VISSILI LEWIN BRAGANZA FOR R NO. 1 ADV. BETQUECAR KARISHMA CUSTA FOR R.NO. 1 ADV. MS. SONIYA G. CHODANKAR FOR R.NO. 1
67	FA/35/2013	MANUEL TONY BRAGANZA REP. BY P.O.A. GODFREY D'SOUZA VS THOMAS JOAQUIM FERNANDES AND 2 ORS.,	SHIVAN DESAI	ADV. SUDIN M. S. USGAONKAR, FOR R.NO. 3 ADV. GAURISH N. AGNI FOR R.NO. 1 & 2
68	FA/55/2013	KAYJI REAL ESTATE (P) LTD., REP BY ATTORNEY DEVIDAS KUDCHADKAR VS CONCEICAO NORONHA E FERNANDES AND 2 ORS.,	ADV. SADANAND S. CHOPDENKAR	
	WITH FA/4/2014	CONCEICAO NORONHA E FERNANDES AND 2 ORS., VS KAYJI REAL ESTATE (P) LTD. REP. BY ITS ATTORNEY AND ANR.,	ADV. JOAQUIM GODINHO	ADV. SADANAND S. CHOPDENKAR R-1 AND R-2
69	FA/58/2013	HIRASCHANDRA UTTAM BALE VS STATE OF GOA THROUGH ITS CHIEF SECRETARY AND 2 ORS.,	ADV. R. G. RAMANI	ADV. SUSAN LINHARES AGA FOR R.NO. 1 AND 2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
70	FA/61/2013	THE DY. COLLECTOR AND SDO, QUEPEM AND LAO, AND ANR., VS LAXMIKANT D. NAIK AND 2 ORS.,	VIVEK ANGELO RODRIGUES ADV. SUSAN LINHARES FOR APPELLANTS	ADV. KHOLKAR PREMANAND ANAND FOR R.NO. 1, 2 AND 3 ADV. DEEPIKA T. FATERPEKAR FOR R.NO. 1, 2 & 3 ADV. NISHANT P. SHIRGAOKAR FOR R.NO. 1, 2 & 3
	WITH XOB/19/2013 IN FA/61/2013	LAXMIKANT D. NAIK KARMALI AND 2 ORS., VS THE DY. COLLECTOR, SUB-DIVISIONAL OFFICER AND L.A.O. AND ANR.,	ADV. CAETANO MASCARENHAS	VIVEK ANGELO RODRIGUES ADV. SUSAN LINHARES FOR APPELLANTS
71	FA/63/2013	SPECIAL LAND ACQUISITION OFFICER, AND ANR., VS M/S. V.M. SALGAONCAR AND BRO. PVT. LTD.	ADV. PRIYANKA KAMAT	ADV. ASHWIN D. BHOBE
	WITH STA/1644/2013 (Filing No) IN FA/63/2013	SPECIAL LAND ACQUISITION OFFICER AND ANR., VS V.M. SALGAOCAR AND BROTHER PVT. LTD.	ADV. PRIYANKA KAMAT	ADV. ASHWIN D. BHOBE
72	FA/84/2013	BHARAT KESHAV PEDNEKAR AND ANR., VS DR. ASHOK KUMAR YADAV AND ANR.,	ADV. ABHIJEET A. KAMAT FOR THE PETITIONER ADV. SIMOES KHER CEAZER JOHN *FOR THE PETITIONER ADV. PREETAM TALAULIKAR *FOR THE PETITIONER ADV. ALEESA DOS REIS FALCAO *FOR THE PETITIONER	ADV. E. O. MENDES FOR R.NO.1 ADV. ETHELWALD OLIMPIO MENDES FOR R.NO. 1
73	FA/85/2013	JOANA FRANCISCA BERNADETA ERIC GOMES BARRETO E MASCARENHAS AND 4 ORS., VS THE CAPTAIN OF PORTS AND 3 ORS.	ADV. VALMIKI MENEZES	ADV. VISHWADH SARDESSAI ADV. VISHWADH SARDESSAI FOR R. NO. 4 ADV. VISHWADH SARDESSAI FOR R. NO. 2 ADV. VISHWADH SARDESSAI FOR R. NO. 3



SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
74	FA/86/2013	INACIO PIEDADE FERNANDES AND ANR (SINCE DEC) THROUGH LR'S., VS FILIPE DUARTE THROUGH LR'S AND ANR.,	ADV. VINOD VISHNU KORGAONKAR	-
	WITH FA/87/2013	FILIPE DUARTE (DEC) THROUGH LR'S AND ANR., VS INACIO PIEDADE FERNANDES AND ANR (SINCE DEC) THROUGH LR'S.,	SHRI VILAS P. THALI	
75	FA/88/2013	SURAJ S. NAIK., VS SHEETAL S. NAIK.,	ADV. VALLABH D. PANGAM	ADV. PRACHI JOSHI KABADI FOR RESPONDENT
76	FA/90/2013	JOANA FRANCISCO ERRIE BERNADETTE GOMES E BARRETO MASCARENHAS AND 4 ORS. VS STATE OF GOA THROUGH CHIEF SECRETARY AND ANR.	ADV. VALMIKI MENEZES	ADV. SULEKHA S. KAMAT ADV. SULEKHA S. KAMAT FOR R. NO. 2
77	FA/124/2013	ERIC FERNANDES VS BALBIR SINGH CHABRA AND 3 ORS.,	ADV. GAURISH N. AGNI	
78	FA/127/2013	LAZARUS PASCOAL FERNANDES VS SYLVESTER ROCHA AND 5 ORS.,	ADV. SHIVAN DESAI ADV. SIDDHARTH KASHALKAR	ADV. SUSAN LINHARES AGA FOR R.NO. 5 AND 6 ADV. ASHWIN D. BHOBE FOR R.NO. 1 & 2
79	FA/132/2013	HANUMAN LAWANDE and ASSOCIATES REP. BY ITS PARTNERS VS DATTA G. GAUNDALKAR AND 8 ORS.,	ADV. PRADOSH P. DANGUI FOR APPELLANTS ADV. JAMADAR AMIRKUSRO GULAMRASUL FOR APPELLANTS ADV. ASHISH KUNKOLIENCAR FOR APPELLANTS	ADV. RYAN DA PIEDADE MENEZES FOR R.NO.3 AND 4 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R. NO. 8 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R. NO. 7 ADV. SHENVI

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			ADV. PRACHI SAWANT FOR APPELLANTS ADV. PURNA BHANDARI FOR APPELLANTS ADV. AMOGH PRABHUDESAI FOR APPELLANTS ADV. SALVADOR S. REBELLO FOR APPELLANTS	KAKODKAR PRANAV SURYAJI FOR R. NO. 5 ADV. SUNANDA PANDURANG AMONKAR FOR R. NO. 8 ADV. SUNANDA PANDURANG AMONKAR FOR R. NO. 7 ADV. SUNANDA PANDURANG AMONKAR FOR R. NO. 5 ADV. NIGEL JOHN FERNANDES FOR R.NO.3 & 4
80	FA/138/2013	THE EXECUTIVE ENGINEER (ON BEHALF OF CHIEF ENGINEER (II) PWD VS ATTORNEY, COMMUNIDADE OF PANCHAWDI	ADV. SULEKHA S. KAMAT	ADV. PRANAY A KAMAT FOR RESPONDENT
81	FA/146/2013	RAMA DOHIFODE (SIN. DEC.) THROUGH LR'S. AND 4 ORS., VS SHAIKH ABUBAKAR (SINCE DEC.) REP. BY HIS LR'S AND 2 ORS.,	ADV. DEVIDAS J. PANGAM ADV. P. C. CHAWDIKAR ADV. D. P. CHAWDIKAR	ADV. R. G. RAMANI R.NO. 1B,1C,1D,1F,1H AND R.2
	WITH FA/147/2013	RAMA DOHIFODE (SIN. DEC.) THROUGH LR'S AND 4 ORS., VS SHAIKH ABUBAKAR (SIN. DEC.) REP. BY HIS LR'S. AND 2 ORS.,	ADV. DEVIDAS J. PANGAM ADV. P. C. CHAWDIKAR ADV. D. P. CHAWDIKAR	ADV. R. G. RAMANI R.NO. 1B,1C,1D,1F,1H AND R.2
82	FA/6/2014	STATE OF GOA REP. BY CONSERVATOR OF FOREST AND ANR., VS MALKUM SHANU VELIP AND 37 ORS.,	ADV. SUSAN LINHARES AGA FOR APPELLANTS ADV. AMOGH V. PRABHUDESAI FOR APPELLANT	ADV. R. G. RAMANI FOR R.NO. 2,3,5,6 AND 8 ADV. R. G. RAMANI FOR R.NO. 30 TO 38 ADV. R. G. RAMANI FOR R .NO.1,4,7,9,10,11,13TO28,
83	FA/11/2014	ST. FRANCIS XAVIER CHURCH, TUEM, REP. BY ITS ATTORNEY DAVID PAULO LOBO VS THE STATE OF GOA /	ADV. PREETAM TALAULIKAR ADV. ANDRE ANTONIO PEREIRA	ADV. PRASHIL AROLKAR ADV. PRASHIL AROLKAR FOR R. NO. 2 ADV. PALYEKAR VINITA VISHRAM FOR R. NO. 4 ADV. PRASHIL AROLKAR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		GOVT. OF GOA REP. BY ITS CHIEF SECRETARY AND 8 ORS.,		FOR R. NO. 3 ADV. PALYEKAR VINITA VISHRAM FOR R. NO. 5 -
	WITH FA/12/2014	ST. FRANCIS XAVIER CHURCH, TUEM, REP. BY ITS ATTORNEY DAVID PAULO LOBO VS THE STATE OF GOA / GOVT. OF GOA REP. BY ITS CHIEF SECRETARY AND 8 ORS.,	ADV. PREETAM TALAULIKAR ADV. ANDRE ANTONIO PEREIRA	ADV. CORREIA MARIA SIMONE JUDITH ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 2 ADV. PALYEKAR VINITA VISHRAM FOR R. NO. 4 ADV. PALYEKAR VINITA VISHRAM FOR R. NO. 5 ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 3 - -
84	FA/16/2014	JOSE SARTO FIGUEIREDO AND 4 ORS., VS RPC BUILDERS AND DEVELOPERS BY ITS MANAGING PARTENR CLIFFORD DIAS AND 4 ORS.,	ADV. AGNELO F DINIZ	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO. 1 ADV. SHAILESH REDKAR FOR R.NO. 1
85	FA/17/2014	LEDNITE JERRY D'SA @ LUNITA D'SA VS VASANT NARAYAN VADAYAR	AMIT PALEKAR	ADV. CARLOS ALVARES FERREIRA FOR RESPONDENT
86	FA/29/2014	RAGHUPATI RAMKRISHNA BHANDARI AND ANR., VS UDAY DATTARAM PALYEKAR AND 3 ORS.,	ADV. MS. SONIYA G. CHODANKAR	ADV. ROHIT BRAS DE SA FOR R.NO. 1 AND 2 ADV. PRITI S. P. DESHPRABHU FOR R.NO. 3 & 4 ADV. ROHIT BRAS DE SA FOR R.NO. 3 & 4 ADV. FONSECA CLAYTON ANTHONY FOR R.NO. 3 & 4 ADV. DHARMENDRA P. GOVENKAR FOR R.NO. 3 & 4 ADV. LUELLA SOCORRO COTTA DO REGO FOR R.NO. 3 & 4

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	WITH FA/52/2014	VINOD DATTARAM PALYEKAR AND ANR., VS RAGHUPATI RAMKRISHNA BHANDARI AND 3 ORS.,	ADV. ROHIT BRAS DE SA ADV. FONSECA CLAYTON ANTHONY ADV. DHARMENDRA GOVEKAR ADV. PRITI S. P. DESHPRABHU	
	WITH CA/86/2014 IN FA/52/2014	VINOD DATTARAM PALYEKAR AND ANR., VS RAGHUPATI RAMKRISHNA BHANDARI AND 3 ORS.,	ADV. ROHIT BRAS DE SA ADV. PRITI S. P. DESHPRABHU ADV. FONSECA CLAYTON ANTHONY ADV. DHARMENDRA GOVEKAR	
87	FA/46/2014	ANDRE ANTONIO AGNELO DA PIEDADE PEREIRA @ ANDRE ANTONIO PEREIRA VS THE STATE OF GOA REP. BY ITS CHIEF SECRETARY AND 3 ORS.,	ADV. IN PERSON	ADV. YOGESH V. NADKARNI FOR R.NO. 4 ADV. R. SHIRODKAR FOR R.NO. 4 ADV. DIVYA RAVIRAJ SHIRGAM FOR R.NO. 4 ADV. SANDESH D. PADIYAR FOR R.NO. 3 ADV. HENDRIYA P. FERNANDES FOR R.NO. 4 ADV. SUSAN LINHARES FOR R. NO. 1 ADV. PRASHIL AROLKAR FOR R.NO. 3 ADV. KRISHNA M. N. DESSAI FOR R.NO. 3
88	FA/64/2014	THE CAPTAIN OF PORTS, GOVERNMENT OF GOA. VS JAIDEV ARJUN VENGURLECAR @ ZOIDEV ARZUNA VINGURLECAR	ADV. KHOLKAR NEHA UMESH AGA FOR APPELLANTS	ADV. VALMIKI MENEZES FOR RESPONDENT ADV. MELISSA C. CONCEPTION FOR RESPONDENT
89	FA/65/2014	UNION OF INDIA THR. CENTRAL PUBLIC WORKS DEPARTMENT REP. BY THE EXECUTIVE ENGINEER VS SHRI DOMNIC ISSAC	ADV. MAHESH AMONKAR	
	WITH XOB/1/2016 IN FA/65/2014	DOMNIC ISSAC. VS UNION OF INDIA THR. CENTRAL PUBLIC WORKS DEPARTMENT REP. BY THE	ADV. USGAONKAR SUDESH MANOHAR	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		EXECUTIVE ENGINEER		
90	FA/66/2014	UNION OF INDIA THR. CENTRAL PUBLIC WORKS DEPARTMENT REP. BY THE EXECUTIVE ENGINEER VS DOMNIC ISSAC	ADV. AMONKAR	MAHESH
	WITH XOB/8/2015 IN FA/66/2014	DOMNIC ISSAC. VS UNION OF INDIA, THR.CENTRAL PUBLIC WORKS DEPARTMENT REP. BY THE EXECUTIVE ENGINEER.	ADV. SUDESH MANOHAR	ADV. AMONKAR MAHESH
91	FA/76/2014	COMMANDING OFFICER THR. DEFENCE ESTATE OFFICER VS MATCHES GOA PVT. LTD., THR. ITS DIRECTOR KRISHNAKUMAR G. AGRAWAL AND ANR.,	ADV. AMONKAR	MAHESH ADV. RYAN DA PIEDADE MENEZES FOR R.NO.1 ADV. GINA MARIA ALMEIDA FOR R.NO.1 ADV. NIGEL JOHN FERNANDES FOR R.NO.1
	WITH XOB/8/2014 IN FA/76/2014	MATCHES GOA PVT. LTD., THR. ITS DIRECTOR KRISHNAKUMAR G. AGRAWAL AND ANR., VS COMMANDING OFFICER THR. DEFENCE ESTATE OFFICER	ADV. RYAN DA PIEDADE MENEZES FOR ORIGINAL R.NO.1 ADV. NIGEL JOHN FERNANDES FOR ORIGINAL R.NO.1 ADV. GINA MARIA ALMEIDA FOR ORIGINAL R.NO.1	ADV. AMONKAR MAHESH
92	FA/82/2014	UNION OF INDIA THR. CENTRAL PUBLIC WORKS DEPARTMENT REP. BY THE EXECUTIVE ENGINEER VS DOMNIC ISSAC PROPRIETOR OF PREMIER BUILDERS	ADV. AMONKAR	MAHESH
	WITH XOB/9/2015 IN FA/82/2014	DOMINIC ISSAC. VS UNION OF INDIA THR. CENTRAL PUBLIC WORKS DEPARTMENT REP. BY THE EXECUTIVE ENGINEER.	ADV. SUDESH MANOHAR	ADV. AMONKAR MAHESH

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
93	FA/32/2015	STERLING SHIPPING AND ANR., VS ESSENTIAL PERSONAL SERVICES, REPRESENTED BY ITS PROPRIETOR, NARAYAN DESAI.	ADV. SUSHANT Y. KORGAONKAR ADV. AMEY A. SHETYE ADV. ARTI A.F. GAONKAR ADV. ULHAS G. SHETYE ADV. VIMMY D. KORGAONKAR	ADV. RYAN DA PIEDADE MENEZES STEPHANIE C. C. ALVARES NIGEL JOHN FERNANDES GINA MARIA ALMEIDA
94	FA/33/2015	CASILDA VIEGAS, THROUGH P.O.A UBALDINO CYRILLO APOLONIO LEITAO. VS MARIA AMALIA EDOVILDA VIOLANDA RITINA VIEGAS @ MARIA VIEGAS AND 8 ORS.,	ADV. ESPERDIAO DIAS DO ROSARIO ADV. RAGHUNATH SHETKAR	ADV. RYAN DA PIEDADE MENEZES FOR R.NO. 1 AND 2 ADV. MANISH DAMODAR SALKAR GA FOR R.NO. 6,7 & 8 ADV. VISHWADH SARDESSAI FOR R.NO.6, 7 & 8 ADV. VISHWADH SARDESSAI FOR R.NO. 6, 7 & 8
95	FA/34/2015	MR.THOMAS RODRIGUES. (SINCE DECEASED THROUGH LRS. and 11 ORS.) VS THE COMUNIDADE OF COTOMBI, THROUGH ITS ATTORNEY AND ANR.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MATONDKAR ANAGHA ARJUN ADV. MARIE ROSETTE PEREIRA	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR.R.NO.1 ADV. SHAILESH REDKAR FOR R.NO. 1 ADV. IVAN SANTIMANO FOR R.NO. 1
	WITH FA/35/2015	THOMAS RODRIGUES. VS THE COMUNIDADE OF COTOMBI, THROUGH ITS ATTORNEY AND ANR.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MATONDKAR ANAGHA ARJUN ADV. MARIE ROSETTE PEREIRA	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO.1 ADV. SHAILESH REDKAR FOR R.NO. 1 ADV. IVAN SANTIMANO FOR R.NO. 1
	WITH FA/36/2015	MR.THOMAS RODRIGUES. (SINCE DECEASED THROUGH LRS. and 11 ORS.) VS THE COMUNIDADE OF COTOMBI, THROUGH ITS ATTORNEY AND ANR.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA ADV. MATONDKAR ANAGHA ARJUN	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO. 1 ADV. SHAILESH REDKAR FOR R.NO. 1 ADV. IVAN SANTIMANO FOR R.NO. 1
	WITH FA/37/2015	MR.THOMAS RODRIGUES. (SINCE DECEASED THROUGH LRS. and 11 ORS.) VS THE COMUNIDADE OF COTOMBI, THROUGH ITS	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA ADV. MATONDKAR ANAGHA ARJUN	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO. 1 ADV. SHAILESH REDKAR FOR R.NO. 1 ADV. IVAN SANTIMANO

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		ATTORNEY AND ANR.,		FOR R.NO. 1 ADV. USGAONKAR SUDESH MANOHAR R-1 (A TO K) ADV. MARIE ROSETTE PEREIRA R-1 (A TO K)
	WITH FA/38/2015	MR.THOMAS RODRIGUES. (SINCE DECEASED THROUGH LRS. and 11 ORS.) VS THE COMUNIDADE OF COTOMBI, THROUGH ITS ATTORNEY AND ANR.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MATONDKAR ANAGHA ARJUN ADV. MARIE ROSETTE PEREIRA	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO. 1 ADV. USGAONKAR SUDESH MANOHAR R-1(A,B,C,D,E,F,G,H, ADV. MARIE ROSETTE PEREIRA R-1(A,B,C,D,E,F,G,H,I,J ADV. SHAILESH REDKAR FOR R.NO. 1 ADV. IVAN SANTIMANO FOR R.NO. 1
96	FA/44/2015	ANANT VINAYAK LOTLIKAR. VS STATE OF GOA, THROUGH ITS CHIEF SECRETARY AND 3 ORS.,	ADV. KAKODKAR SHAMBHU SATCHIDANAND	ADV. AKSHATA L. MAMLEDAR FOR R.NO.3 ADV. RADHIKA S. CANDOLCAR FOR R.NO.3 ADV. SAGAR GURUDAS DHARGALKAR AGA FOR R.NO. 1 ADV. AGNETHA CASSANDRA LOBO FOR R.NO.3 ADV. KAIF NOORANI FOR R.4 / CAVEATOR ADV. PARAG S RAO FOR R.NO.3 ADV. KAIF NOORANI FOR R.NO. 4
97	FA/45/2015	ZEIB CONSTRUCTIONS, A PROPRIETORSHIP OF RAEES AHMED KHAN. VS THE ARDEE SCHOOL, THROUGH SHEFALI VERMA AND 2 ORS.,	ADV. ALDRIN MONTEIRO	
98	FA/46/2015	ADOLFO FRANCISCO NORONHA AND ANR., VS JOAQUIM ROSARIO ALVARES AND 12 ORS.,	ADV. ASHWIN D. BHOBE ADV. V. SHETYE ADV. S.BHOBE	ADV. KAIF NOORANI, U/LAS FOR R. NO.1(A) ADV. KAIF NOORANI, U/LAS FOR R. NO.1(D) ADV. KAIF NOORANI,

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				U/LAS FOR R. NO.2 ADV. KAIF NOORANI, U/LAS FOR R. NO.1(C) ADV. KAIF NOORANI, U/LAS FOR R. NO.1(B)
99	FA/47/2015	INNOCENCE VIJAY DE MENINO JESUS D'MELLO, THROUGH ATTORNEY SAN ANTONIO FELICIO D'MELLO. VS JUDY CARDOZO AND 3 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. PEREIRA SUZETTE SAVIA. A ADV. DEEP D. SHIRODKAR ADV. L. RAGHUNANDAN	ADV. SHIVAN DESAI FOR R.NO. 1 ADV. SULEKHA S. KAMAT FOR R. NO. 3 ADV. SULEKHA S. KAMAT FOR R. NO. 4 ADV. SULEKHA S. KAMAT FOR R. NO. 2 ADV. PRIYANKA KAMAT FOR R.NO.2, 3 & 4
	WITH MCA/694/2016 IN FA/47/2015	INNOCENCE VIJAY DE MENINO JESUS D'MELLO, THROUGH ATTORNEY SAN ANTONIO FELICIO D'MELLO VS JUDY CARDOZO AND 3 ORS.,	ADV. VIBHAV RAJIV AMONKAR ADV. DEEP D. SHIRODKAR ADV. L. RAGHUNANDAN ADV. PEREIRA SUZETTE SAVIA. A	ADV. SHIVAN DESAI FOR R.NO. 1 ADV. SULEKHA S. KAMAT FOR R. NO. 3 ADV. SULEKHA S. KAMAT FOR R. NO. 4 ADV. SULEKHA S. KAMAT FOR R. NO. 2 ADV. PRIYANKA KAMAT FOR R.NO.2, 3 & 4
100	FA/51/2015	COMMUNIDADE OF LOUTOLIM, THR. ITS SPECIAL ATTORNEY FRANCISCO MONTEIRO. VS ESPERANCA COLASO.	ADV. NIGEL DA COSTA FRIAS ADV. LAXMI SAWANT ADV. P A NAGVEKAR	
101	FA/57/2015	GOPAL SUDIR (DECEASED) THROUGH HIS LEGAL REPRESENTATIVES THR. POA DATTARAM DEVU KASAR. VS COMMUNIDADE OF LOLIEM, THROUGH ITS ATTORNEY LOLIEM AND 56 ORS.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA ADV. MATONDKAR ANAGHA ARJUN	ADV. VINOD VISHNU KORGAONKAR FOR R.NO. 20 ADV. VLEDSON LUCIO BRAGANZA FOR R.NO. 20 ADV. JOCELYN GODINHO FOR R.NO. 20 ADV. D. LOTLIKAR FOR R.NO. 20
102	FA/60/2015	K.G.N. ORE CARRIER AND 3 ORS., VS BOARD OF TRUSTEES OF THE PORT OF MORMUGAO.	ADV. HANUMANT D. NAIK ADV. SARITA SHIRODKAR ADV. KIRAN MORE ADV. CANNIGIA	



SR.	CASE NUMBER	PARTY NAME	PET. ADV. CARVALHO	RES. ADV.
103	FA/86/2015	CARMELINA FERNANDES D'SOUZA, THROUGH ATTORNEY SHARON D'SOUZA AND 4 ORS., VS THE VILLAGE PANCHAYAT OF ANJUNA CAISUA, THROUGH ITS SARPANCH / SECRETARY AND 5 ORS.,	ADV. NIGEL DA COSTA FRIAS NAGVEKAR PRATIKSHA RAMKRISHNA LAXMI SAWANT	ADV. PRIYANKA KAMAT AGA FOR R.NO. 3 TO 6
104	FA/95/2015	THE EXECUTIVE ENGINEER, WORKS DIVISION VI, WRD AND ANR., VS HARISH NARAYAN PRABHU ZANTYE AND 2 ORS.,	ADV. NEHA KHOLKAR	ADV. PADGAONKAR CHAITANYA PRAKASH FOR R.NO.1, 2 AND
	WITH STA/560/2020 (Filing No) IN FA/95/2015	HARISH NARAYAN PRABHU ZANTYE AND 2 ORS., VS THE EXECUTIVE ENGINEER, WORKS DIVISION VI, WRD AND ANR.,	ADV. PRASHEEN LOTLIKAR	ADV. KHOLKAR NEHA UMESH
105	FA/96/2015	STATE OF GOA, THE CHIEF SECRETARY AND 2 ORS., VS RAMESH MORTABA DALVI (EXPIRED) THROUGH LRS. AND 11 ORS.,	ADV. KHOLKAR NEHA UMESH AGA FOR APPELLANT ADV. SUSAN LINHARES FOR APPELLANT	ADV. USGAONKAR SUDESH MANOHAR R.NO. 1 TO 9 AND 11,12
106	FA/101/2015	NIRMAL KANT SHAH AND 2 ORS., VS ALFRED THOMAS D'SOUZA AND ANR.,	ADV. VISHNUPRASAD A. LAWANDE ADV. M.H. FERNANDES ADV. DHARMANAND R. VERNEKAR ADV. GAURI POI ADV. PUSHPINDER KAUR	ADV. VALMIKI MENEZES FOR R.NO.1 ADV. MELISSA C. CONCEPTION FOR R.NO.1
107	FA/105/2015	ARMANDO SERRAO AND ANR., VS THE VILLAGE PANCHAYAT OF SERNABATIM, VANELIM AND 5 ORS.,	ADV. KENY SANMAN RAJANIKANT ADV. ANOOP ATCHUT GAOKER ADV. PAVITHRAN A.V	ADV. PRIYANKA KAMAT AGA FOR R.NO. 2 AND 6 ADV. GEETESH RAMESH SHETYE FOR R. NO. 6 ADV. GEETESH RAMESH SHETYE FOR R. NO. 2

<b>SR. CASE NUMBER</b>	<b>PARTY NAME</b>	<b>PET. ADV.</b>	<b>RES. ADV.</b>
108 FA/116/2015	JAIRAM ANANT MANDREKAR AND 5 ORS VS SRIMATI ARJUN GHATWAL (DECEASED) THROUGH HER LEGAL HEIRS AND 6 ORS	ADV. NEEHAL SANDEEP VERNEKAR THE APPELLANT ADV. PARIKSHIT S. SAWANT	ADV. SAPNA MORDEKAR FOR R.NO.2 AND 6 ADV. PRIYANKA KAMAT FOR R.NO.7 ADV. BERNARD FERNANDES R-1(C-F,G-L,O-S) R-3(A-C)&4 ADV. SAGAR RIVONKAR R-1(C-F,G-L,O-S) R-3(A-C)R-4 ADV. V.KORGAONKAR R-1(C-F,G-L,O-S) R-3(A-C)R-4 ADV. V.BRAGANZA R-1(C-F,G-L,O-S) R-3(A-C)R-4
109 FA/124/2015	COSME ROMALDO SILVEIRA VS RAUL D'COSTA AND 2 ORS.,	ADV. VISHNUPRASAD A. LAWANDE ADV. FIONA AUDREY CARDOZO	ADV. PRIYANKA KAMAT AGA FOR R.NO. 2 AND 3 ADV. GAWAS TUKARAM GOPAL FOR R. NO. 2 ADV. GAWAS TUKARAM GOPAL FOR R. NO. 3
110 FA/126/2015	MR.REMIZ CARDOZ AND 2 ORS., VS MR.VIVIAN COUTINHO AND ANR.,	ADV. PANANDIKER GAURANG DIGAMBER ADV. VIBHAV RAJIV AMONKAR ADV. L. RAGHUNANDAN ADV. GAUTAMI AMEY KAKODKAR	ADV. ASHWIN D. BHOBE FOR R.NO.1 AND 2
WITH MCA/906/2015 IN FA/126/2015	REMIZ CARDOZ AND 2 ORS., VS VIVIAN COUTINHO AND ANR.,	ADV. PANANDIKER GAURANG DIGAMBER ADV. L. RAGHUNANDAN ADV. GAUTAMI AMEY KAKODKAR ADV. VIBHAV RAJIV AMONKAR	ADV. ASHWIN D. BHOBE FOR R.NO.1 AND 2
111 FA/5/2016	STATE OF GOA, FOREST DEPARTMENT, GOVT. OF GOA, BY DY.CONSERVATOR OF FORESTS, SOUTH GOA. VS SURESH M. SALELKAR AND 4 ORS.,	ADV. EMERICO ESTEVAM AFONSO	ADV. SAGAR GURUDAS DHARGALKAR AGA FOR PETITIONER ADV. SHENVI KAKODKAR PRANAV SURYAJI R.NO. 1,2,3&5 ADV. PAVAN SHETYE FOR R.NO. 1,2,3 & 5 ADV. R. G. RAMANI FOR R.NO. 1,2,3 & 5

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
112	FA/6/2016	CAMILO D'SILVA. THROUGH ITS POA ELDLINE TERESA CORRASCO VS MARIA PRIMA D'SOUZA AND 7 ORS.,	ADV. DEVIDAS PANGAM	J. ADV. VISHWADH SARDESSAI FOR R.NO.1,2,3,4,5,6,7 AND 8
113	FA/11/2016	ABHISHEK K. RAI. VS RAMAKANT GAJANAN KADAM AND 14 ORS.,	ADV. VALMIKI MENEZES ADV. MELISSA C. CONCEPTION	ADV. ASHWIN D. BHOBE FOR R.NO.1,2,3,4,5,6,7 AND 8 ADV. BHOBE SHRADHA SUBHASH FOR R.NO. 1 TO 8
	WITH XOB/9/2016 IN FA/11/2016	RAMAKANT GAJANAN KADAM AND 14 ORS., VS ABHISHEK K. RAI.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. VALMIKI MENEZES ADV. MELISSA C. CONCEPTION
114	FA/17/2016	MR. SHRI JAGANNATHAN (SIN. DEC.) THROUGH HIS LRS. VS M/S. MENINO ASSOCIATES REP. BY ITS PARTNERS AND ANR.,	ADV. SHIVAN DESAI ADV. PRIYANKA U. CHOPDEKAR	ADV. SANDESH D. PADIYAR R.NO.1(B)(I), (II) AND (III) ADV. ANJALI AGRAWAL R.NO.1(B)(I), (II) & (III) ADV. PRASHIL AROLKAR R.NO.1(B)(I), (II) & (III) ADV. SANKALP SINAI BHANGUI R.NO.1(B)(I), (II) & (I)
115	FA/18/2016	STATE OF GOA, REP. HEREIN BY EXECUTIVE ENGINEER, WD VII AND ANR., VS PARWANI BUILDERS AND ANR.,	ADV. **SULEKHA S. KAMAT FOR THE APPELLANTS	
116	FA/21/2016	RAYMOND JOHN BENDEEN (SINCE DECEASED) THROUGH HIS LRS. GEETA RAYMOND ALIAS GAURI LADU JADHAV. VS PINK PANTHER A PROP. CONCERN THR. ITS PROPR. HARI CHATIM ALIAS HARI VAMANRAO VERLEKAR CHATIM.	ADV. ASHWIN D. BHOBE ADV. SHETYE VAISHALI VINAYAK ADV. BHOBE SHRADHA SUBHASH	ADV. PRASHEEN LOTLIKAR
117	FA/26/2016	JATOYAH INVESTMENTS	ADV. VLEDSON LUCIO	ADV. PRASHEEN

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		AND HOLDINGS LTD., REP. BY ITS MANAGING DIRECTOR ANTHONY TRINDADE. VS SUKHDEV SINGH.	BRAGANZA ADV. JOCELYN MARIA GODINHO ADV. LOTLIKAR DAKSHA GOKULDAS	LOTLIKAR FOR R.NO.1
118	FA/34/2016	FILOMENA CORREIA AND ANR., VS SEBASTIAO ROSARIO LEITAO. (SINCE DECEASED THROUGH LRS.)	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	C A COUTINHO FOR RESP NO 1.2, 1.3, 1.4 ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R. NO. 1.2 IVAN SANTIMANO FOR RESP NO 1.2, 1.3, 1.4 ADV. IVAN SANTIMANO FOR R. NO. 1.2
119	FA/53/2016	LAURENCA SIQUEIRA PINTO AND ANR. VS SAMY TAVARES AND 5 ORS.	ADV. J. ABREU LOBO ADV. B. KUNKOLIEKAR APPELLANT NO.2(A-D) ADV. J. ABREU LOBO APPELLANT NO.2(A-D) ADV. NIGEL JOHN FERNANDES APPELLANT NO.2(A-D)	ADV. SHIVDATT P. MUNJ FOR R. NO. 4 ADV. SHIVDATT P. MUNJ FOR R. NO. 3
120	FA/58/2016	SUNIL VISHRAM GAWAS. VS ICICI LTD. AND ANR.	ADV. JAGANNATH JAYANT MULGAONKAR ADV. ANUSHA KAISUKAR	ADV. SAMIH SEIRINA RODRIGUES FOR R.NO.1 ADV. CARVALHO CANNIGIA ALLAN FOR R.NO.2 ADV. SAYELI G BANDODKAR FOR R.NO.2 ADV. HANUMANT D. NAIK FOR R.NO.2 ADV. KIRAN MORE FOR R.NO.2
121	FA/67/2016	SOUTHALL ESTATE AGENTS, REP. BY ITS ATT. AVTAR SINGH. VS SANATAN FIN. AND REAL ESTATE PVT. LTD. REP BY SAVITRI KUMAR (EXPIRED) NOW REP. BY TWO DIRECTORS	ADV. ANTHONY JOE D\SILVA *THE APPELLANT	ADV. CLOVIS DA COSTA A. MONTEIRO FOR RESPONDENT ADV. ANALIZ M. MENEZES FOR RESPONDENT
122	FA/75/2016	HILDA V.J. COLACO, THROUGH POA CECILIA D'LIMA. VS	ADV. JOSEPH VAZ ADV. JOSEPH VAZ THE APPELLANT NO.1(D) ADV. JOSEPH VAZ LRS.	ADV. J. ABREU LOBO FOR R.NO.3 ADV. NIGEL J. FERNANDES FOR R.NO.3

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		STATE OF GOA, THROUGH THE CHIEF SECRETARY AND 2 ORS.	OF APPELLANT ADV. JOSEPH VAZ THE APPELLANT NO.1(C) ADV. TERENCE ANTHONY VAZ LRS. OF APPELLANT	
123	FA/82/2016	SUDHIR PRABHAKAR SATARDEKAR. VS VASUDEV S. PEDNEKAR AND 10 ORS.	ADV. NIGEL DA COSTA FRIAS ADV. LAXMI SAWANT ADV. BAVINA KUKALEKAR	ADV. VISHWADH SARDESSAI FOR R.NO.3,4,6,8 AND 9 ADV. SANKALP SINAI BHANGUI FOR R.NO.5 ADV. PRITI P.S. DESHPRABHU FOR R.NO.1 & 2 ADV. ROHIT BRAS DE SA FOR R.NO.1 & 2 ADV. HANUMANT D. NAIK FOR R.NO.7 ADV. SANDESH PADIYAR FOR R.NO.5 ADV. PRASHIL AROLKAR FOR R.NO.5
124	FA/83/2016	MUKTABAI NAGUESH MALKARNEKAR AND 2 ORS. VS DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER, MARGAO AND 2 ORS.	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT IVAN SANTIMANO	ADV. PRIYANKA KAMAT FOR R.NO.1 AND 2
	WITH MCA/251/2019 IN FA/83/2016	MUKTABAI NAGUESH MALKARNEKAR AND 2 ORS., VS DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER, MARGAO AND 2 ORS.,	ADV. PREETAM TALAULIKAR ADV. ABHIJEET KAMAT	ADV. PRIYANKA KAMAT FOR R.NO.1 AND 2
	WITH FA/122/2018	DEPUTY COLLECTOR AND LAND ACQUISITION OFFICER, MARGAO AND ANR., VS MUKTABAI NAGUESH MALKARNEKAR AND 3 ORS.,	ADV. SULEKHA S. KAMAT ADV. SULEKHA S. KAMAT FOR P. NO. 2	
125	FA/87/2016	CORAL TOURISM	ADV. VALMIKI MENEZES	ADV. KEWAL T. SAWANT

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	MANAGEMENT CONSULTANCY PVT. LTD.,REP. BY RAMESH H. NAIK @ RAMESH H. SIMEPURUSHKAR VS ARI SUDAN CHADHA, REP. BY P.O.A. CDR P. J. AUGUSTINE AND 4 ORS.,		FOR R.NO.3 AND 4 ADV. CATARINA FRANCIS RIBEIRO FOR R.NO.1 & 2 ADV. RYAN DA PIEDADE MENEZES FOR R.NO.1 & 2
126 FA/90/2016	DILIP D. KUDASKAR AND ANR., VS VRUSHALI KESHAV KUDASKAR AND 13 ORS.,	ADV. PADGAONKAR KISHAN C ADV. KAMAT GHANEKAR TANVI ADV. SAEESH V. NAIK	ADV. SARVESH KAMAT FOR R.NO.1, 2 AND 3 ADV. SUNANDA PANDURANG AMONKAR FOR R.NO.4 ADV. R. G. RAMANI FOR R.NO.4
127 FA/95/2016	INDUSTRIAL DEVELOPMENT BANK OF INDIA LTD., VS KGN ORE CARRIER, REPRESENTED THROUGH THEIR PARTNER ABDUL KARUM NOOR MOHAMMED AND ANR.,	ADV. SANTOSH HARI BHARNE ADV. PURVA NAIK ADV. HANUMANT D. NAIK FOR R.NO.1	ADV. JAGANNATH J. MULGAONKAR FOR R.NO. 2 ADV. ANUSHA D. KAISUKAR FOR R.NO. 2 ADV. PEARL ELSA REMEDIOS FOR R.NO. 2
128 FA/101/2016	RAMESH SHETH (DECEASED) THROUGH HIS LRS., VS GOA SINTERED PRODUCTS PVT. LTD. REPRESENTED BY ITS MANAGING DIRECTOR AND 2 ORS.,	ADV. VIJAY A. PALEKAR ADV. PRAVIN M. GAWAS	
129 FA/108/2016	STATE OF GOA, BY ITS CHIEF SECRETARY AND 3 ORS., VS DHARMA K. BHOMKAR.,	ADV. VIVEK ANGELO RODRIGUES ADV. SUNITA S GUPTA ADV. PRAVIN N. FALDESSAI FOR APPELLANTS	ADV. J. ABREU LOBO FOR RESPONDENT
130 FA/109/2016	PANDURANG ARJUN GOSAVI, (NOW DECEASED), THR. HIS LRS., VS DY. CONSERVATOR OF FORESTS AND 3 ORS.,	ADV. R. G. RAMANI ADV. SUNANDA AMONKAR	ADV. SUSAN LINHARES FOR R.NO.1,2,3 AND 4
131 FA/112/2016	JOSE MARIA MILAGRES	IN PERSON	ADV. MR. ARUN A. S.

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	DIAS, REP. BY POA BASILIO SANTANA CASTELINO @ B.S. CASTELINO AND ANR., VS STATE OF GOA, THR. THE CHIEF SECRETARY, GOVT. OF GOA AND 5 ORS.,		TALAULIKAR FOR RESPONDENTS ADV. ESPERDIAO DIAS DO ROSARIO FOR R.NO.5 ADV. ASHVINA VALADARES FOR R.NO.5 ADV. ESTHER DIAS DO ROSARIO FOR R.NO.5
132 FA/115/2016	SANTOSH RAIKAR., VS GOVT. OF GOA, THR. ITS SECRETARY AND ANR.,	ADV. J. ABREU LOBO ADV. FERNANDES NIGEL JOHN ADV. KUNKOLIEKAR BHARATI KUNDAL	ADV. PRAVIN N. FALDESSAI FOR R.NO.1
133 FA/117/2016	AMRITA TOWERS PVT. LTD., REPRESENTED HEREIN BY ITS AUTHORIZED, PARVEEN KUMAR., VS DIGAMBAR SHANTARAM RAIKAR AND ANR.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. ANUJ A. SALKAR ADV. SUNANDA PANDURANG AMONKAR FOR R.NO.1 & 2 ADV. R. G. RAMANI FOR R.NO.1 & 2
134 FA/127/2016	THE EXECUTIVE ENGINEER, WORKS DIVISION VI (NH), PWD MARGAO., VS CASILDA FERNANDES (DEC) THR. LRS.,	ADV. SULEKHA S. KAMAT	ADV. CARLOS ALVARES FERREIRA FOR R.NO.1(A) AND 1 (B)
135 FA/3/2017	VITHURAI BABLI NAIK HALDANKAR., VS DY. COMMISSIONER, CORPORATION OF CITY OF PANAJI AND 4 ORS.,	ADV. PAVITHRAN A.V ADV. PRAVIN ULHAS NAIK	ADV. PRANAY A KAMAT FOR R.NO.1 ADV. SUSAN LINHARES FOR R.NO.1
136 FA/5/2017	PRABHAT SADASHIV NAIK AND ANR., VS THE EXECUTIVE ENGINEER, WORKS DIVISION-III (PHE) PANAJI AND ANR.,	ADV. SUNANDA PANDURANG AMONKAR	ADV. SUSAN LINHARES FOR R.NO.1 AND 2
137 FA/13/2017	GOMANTAK D.B.S. SANSTHAN., VS SHRI. SATERI BHUMIKA TEMPLE AND 6 ORS.,	ADV. G. NAGVENKER	ADV. SUNANDA PANDURANG AMONKAR FOR R.NO.1 ADV. P. AMONKAR FOR R.NO.1

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				ADV. SUNANDA PANDURANG AMONKAR FOR R.NO.1 ADV. JITENDRA P. SUPEKAR FOR R.NO.7 ADV. P. AMONKAR FOR R.NO.1
138	FA/16/2017	OSWIN DA SILVA., VS MARIA PLATILDA AFONSO DIAS AND 5 ORS.,	ADV. BORKAR SHRADDHA ADV. GAUTAMI AMEY KAKODKAR ADV. VIBHAV RAJIV AMONKAR ADV. SHIRODKAR NEHA ANIL ADV. PEREIRA SUZETTE SAVIA. A	ADV. VISHWADH SARDESSAI FOR R.NO.2 AND 5 ADV. CARLOS ALVARES FERREIRA FOR R.NO.1
139	FA/28/2017	CONCESAO MONTEIRO, REP. THR. HER ATTORNEY, MARINA BARRETTO., VS ESTAQUIO MONTEIRO AND 24 ORS.,	ADV. DHARMANAND R VERNEKAR ADV. GOURI POI ADV. ANKITA KAMAT	
140	FA/35/2017	ENGINEERS COMBINE, REP. BY R. S. UPASOMI., VS GOA STATE INFRASTRUCTURE DEVELOPMENT CORP. LTD., REP. BY THE M.D. AND ANR.,	ADV. JAGANNATH JAYANT MULGAONKAR ADV. ANUSHA KAISUKAR ADV. PEARL ELSA REMEDIOS	ADV. ASHWIN D. BHOBE FOR R.NO.1
141	FA/39/2017	LIVIA PUREZA GUEDES., VS NEVES CONCEICAO DA COSTA E D'SOUZA AND 2 ORS.,	ADV. GINA MARIA ALMEIDA FOR THE APPELLANT ADV. GEMINI XETTIGAR FOR THE APPELLANT ADV. RYAN DA PIEDADE MENEZES FOR THE APPELLANT	ADV. VLEDSON LUCIO BRAGANZA FOR RESPONDENTS
142	FA/46/2017	SITA ANTAO E MASCARENHAS AND ANR., VS STATE OF GOA, THR. CHIEF SECRETARY AND 9 ORS.,	ADV. BETQUECAR KARISHMA CUSTA ADV. ANKITA TARI	ADV. MR. ARUN A. S. TALAULIKAR FOR RESPONDENTS
143	FA/49/2017	SHIVKRUPA CONSTRUCTIONS	ADV. SHASHIKANT NARAYAN JOSHI	ADV. VISHWADH SARDESSAI FOR R.NO.3, 4



SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		(BUILDERS, DEVELOPERS AND CONTRACTORS) AND 2 ORS., VS OLAVO BENEDITO PEREIRA AND 5 ORS.,	ADV. SONIA PREMANAND SHETYE ADV. ARCHANA SACHIN PAI BIR ADV. AGUIAR NAVDEEP JOHN ADV. BALKRISHNA NATEKAR	AND 5 ADV. GAURISH N. AGNI FOR R.NO.1 & 2
144	FA/62/2017	SOUTH WESTERN RAILWAYS, THR. ITS GENERAL MANAGER. VS S.V.E. MUTHU AND CO. THR. ITS PARTNERS E.M. GEORGE.	ADV. AGHA IFTIKHAR	ADV. E.O. MENDES FOR RESPONDENT
145	FA/63/2017	AVIJIT EDBOR AND ANR., REP. BY POWER OF ATTORNEY HOLDER SUBHASH PEDNEKAR VS STATE THROUGH CHIEF SECRETARY AND 5 ORS.,	ADV. CARLOS ALVARES FERREIRA	ADV. SUSAN LINHARES FOR R.NO.1,2 AND 3
146	FA/75/2017	JULIE ROSE D'SOUZA AND 2 ORS., VS STATE OF GOA, THR. CHIEF SECRETARY, GOVT. OF GOA AND 4 ORS.,	ADV - - - - -	ADV. SUSAN LINHARES FOR R.NO.1,2 AND 3
147	FA/90/2017	GOVERNMENT OF GOA, THR. THE CHIEF SECRETARY AND ANR., VS PRATAP VITHAL DANGUI AND 49 ORS.,	ADV. DEEP SHIRODKAR	D. ADV. AJIT R. KANTAK R-1 TO 4, 8 TO 11, 18,26 AND 27 ADV. AJIT R. KANTAK FOR R.NO.34 & 35 ADV. RAJAS A. KANTAK FOR R.NO.34 & 35 ADV. S.VEREKAR FOR R.NO.34 & 35
148	FA/97/2017	DINAMATI ANDRE GOMES AND 4 ORS., VS CLOTHILDAS ALIAS CLOTINA ALIAS TOLENTINA FERNANDES (DEC) THR. LRS AND 43 ORS.,	ADV. RUI A. E. FERREIRA DIAS NINOSHKA ANNE EMERCIANO ANTONIO LEONARDO F.E. NORONHA	ADV. YOGESH V. NADKARNI FOR R.NO.44 ADV. TAMANNA ANIRBAN GUPTA FOR R.NO.44 ADV. S.PARAB FOR R.NO.44 ADV. DIVYA RAVIRAJ SHIRGAM FOR R.NO.44

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				ADV. SANKET DATTA KAMAT FOR R.NO.44
149	FA/99/2017	THE CHIEF SECRETARY, GOVT. OF GOA AND 3 ORS., VS DAMODAR PUNDALIK SINAI MOPKAR AND ANR.,	ADV. SUSAN LINHARES FOR THE APPELLANT	ADV. ASHWIN D. BHOBE FOR RESPONDENT NO. 1 ADV. SAGAR SURENDRA SARMALKER FOR RESPONDENT NO. 1 ADV. MARIA CARMITA DCOSTA MASHELKAR FOR R. NO. 1
150	FA/110/2017	STATE BANK OF INDIA, THR. ITS CHIEF MANAGER, RAVI SOLANKI., VS PANVELCAR HOTELS PVT. LTD., THR. ITS EXECUTIVE DIRECTOR, VIVEK PANVELCAR.,	ADV. SHASHIKANT NARAYAN JOSHI ADV. ADITI KAMAT	ADV. R. G. RAMANI FOR RESPONDENT ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR RESPONDENT
151	FA/113/2017	SANTOSH VICTORIO FRANCISCO LOURENCO LOBO AND ANR., VS GOVIND TUKARAM KORGAONKAR (DEC) THR. KAMLABAI G. KORGAONKAR AND 8 ORS.,	ADV. JOSEPH VAZ	ADV. PARAG S RAO ADV. SIYA U. DHARGALKAR FOR R.NO.2 ADV. FEMY FERNANDES GOMES FOR R.NO.8 & 9 ADV. AGNETHA CASSANDRA LOBO FOR R.NO.8 & 9 ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.2 ADV. R.ANAND FOR R.NO.8 & 9
	WITH CA/205/2017 IN FA/113/2017	SANTOSH VICTORIO FRANCISCO LOURENCO LOBO AND ANR., VS GOVIND TUKARAM KORGAONKAR (DEC), THR. KAMLABAI G. KORGAONKAR AND 8 ORS.,	ADV. JOSEPH VAZ	ADV. PARAG S RAO ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.2 ADV. FEMY FERNANDES GOMES FOR R.NO.8 & 9 ADV. R.ANAND FOR R.NO.8 & 9 ADV. AGNETHA CASSANDRA LOBO FOR R.NO.8 & 9
152	FA/114/2017	TAAIRA B. SHAIKH AND 3 ORS., VS THE GOA HOUSING	ADV. SHIVAN DESAI ADV. ANIROODH C. SARDESAI ADV. JATIN RAMAIYA	ADV. MR. ARUN A. S. TALAULIKAR FOR R.NO.2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		BOARD, REP., THR. ITS CHAIRMAN AND 2 ORS.,	ADV. KETAKI L. PEDNEKAR	
153	FA/116/2017	CELINA FERNANDES, THR. CONST. POA, APPELLANT NO. 2 AND 3 ORS., VS NELSON FERNANDES AND 3 ORS.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	ADV. ASHWIN D. BHOBE FOR R.NO.1 AND 2 ADV. KALPA DEVIDAS GOVENKAR FOR R.NO.1 & 2 ADV. ANGLE CHIRAG AJAY FOR R.NO.1 & 2 ADV. FERNANDES ANNELISE FOR R.NO.1 & 2
	WITH FA/24/2018	NELSON FERNANDES AND ANR., VS CELINA FERNANDES AND 5 ORS.,	ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELISE ADV. BHOBE SHRADHA SUBHASH	
154	FA/123/2017	ALVARO JOAQUIM SANTANA GOMES (DEC) REP. BY HIS LRS. AND ANR., VS RAJESH RAGHUNATH NAIK AND ANR.,	ADV. P. P. SINGH	ADV. V. KORGAONKAR FOR THE RES. NO.1 AND 2 ADV. V. BRAGANZA, FOR R. NO. 1 & 2 ADV. KAJOL MANGUESHKER FOR R. NO. 1 & 2
155	FA/126/2017	DR. ANTONIO JOSE DA PIEDADE MENEZES MESQUITA AND ANR., VS DR. WILFREDO FRANCISCO DA PIEDADE MENEZES MESQUITA (SINCE DECEASED THROUGH LRS) AND 3 ORS.,	ADV. J. ABREU LOBO NIGEL JOHN FERNANDES KUNKOLIEKAR BHARATI KUNDAL	ADV. BHARGAV M. KHANDEPARKAR ADV. BHARGAV M. KHANDEPARKAR FOR R. NO. 2
156	FA/130/2017	REUBEN FRANCO AND ANR., VS DIRECTOR OF TOURISM, GOVT. OF GOA AND ANR.,	ADV	
157	FA/131/2017	HASINA BI SHAIK USMAN @ HASINA BI MOHAMMED YACUB AND 2 ORS., VS SHAIK MOHIDDIN HAYAT @ SHAIK MOHIDDIN AND ANR.,	ADV. BETQUECAR KARISHMA CUSTA	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
158	FA/132/2017	STATE OF GOA, THR. THE CHIEF SECRETARY AND 2 ORS., VS ANTONIO GONSALVES DIAS.,	ADV. MR. ARUN A. S. TALAULIKAR	ADV. ALDRIN MONTEIRO FOR RESPONDENT
159	FA/151/2017	VISHAL PAVANKUMAR GARG., VS S.R. KHANDELWAL AND SONS PVT. LTD.,	ADV. SANDESH D. PADIYAR ADV. PRASHIL AROLKAR ADV. SHIRODKAR PRAYASH PRAVINKUMAR ADV. SANDESH D. PADIYAR	
160	FA/152/2017	SIMPLEX INFRASTRUCTURES LTD., FORMERLY KNOWN AS SIMPLEX CONCRETE PILES (I), VS PUSHPAM HORTITECH PVT. LTD., REP. BY POA, MILIND MOKASHI AND 4 ORS.,	ADV. YOGESH V. NADKARNI ADV. ROHAN SHIRODKAR ADV. KALE AKSHATA ANAND ADV. DIVYA RAVIRAJ SHIRGAM	ADV. PRAVIN N. FALDESSAI FOR R.NO.2 ADV. CARLOS ALVARES FERREIRA FOR RESPONDENT 1 ADV. SHANE GOMES PEREIRA FOR RESPONDENT 1 ADV. HANUMANT D. NAIK FOR R.NO.5 ADV. CARVALHO CANNIGIA ALLAN FOR R.NO.5 ADV. SAYELI G BANDODKAR FOR R.NO.5
161	FA/3/2018	MERCIANA MASCARENHAS,REP. BY THEIR ATTORNEY, APPELLANT NO. 2 AND 8 ORS., VS ANTONIO XAVIER MERCES MIRANDA AND 14 ORS.,	ADV. RYAN DA PIEDADE MENEZES	ADV. SUSAN LINHARES FOR R.NO.13,14 AND 15 ADV. ETHELWALD OLIMPIO MENDES FOR R.NO.1 & 2
	WITH FA/4/2018	MERCIANA MASCARENHAS AND 8 ORS., VS ANTONIO XAVIER MERCES MIRANDA AND 12 ORS.,	ADV. RYAN DA PIEDADE MENEZES	ADV. PARAG S RAO FOR R.NO.13 ADV. PRASANNA WADLAR FOR R.NO.13 ADV. NIKHIL PURKE FOR R.NO.13 ADV. FEMY FERNANDES GOMES FOR R.NO.13 ADV. RAVI ANAND PRAVIN CHANDRA

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			CHAUDHARY R-13
162 FA/7/2018	ARJUN VASSU GAONKAR (DEC) REP. BY LRS. AND ANR., VS QUEPEM MUNICIPAL COUNCIL, A MUNICIPAL BODY, REP. BY ITS CHIEF OFFICER AND 3 ORS.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. SHAILESH REDKAR	ADV. ASHWIN D. BHOBE FOR R.NO.1 ADV. VISHWADH SARDESSAI FOR R. NO. 3 ADV. VISHWADH SARDESSAI FOR R. NO. 4 ADV. BHOBE SHRADHA SUBHASH FOR R.NO.1 ADV. RAJESH K SHIVOLKAR FOR R.NO.4
163 FA/9/2018	SAUDAMINI DILIP RAITURKAR, REP. BY HER ATT., DILIP MOHAN RAITURKAR., VS THE ICICI BANK LTD., REP. THR. ITS BOARD OF DIRECTORS AND 7 ORS.,	ADV. PREETAM TALAULIKAR ADV. ALEESHA DOS REIS FALCAO ADV. SIMOES KHER CEAZER JOHN ADV. ABHIJEET KAMAT	ADV. SAMIHA SEIRINA RODRIGUES ADV. SAMIHA SEIRINA RODRIGUES FOR R. NO. 2 ADV. PRIYANKA KAMAT FOR R. NO. 7 ADV. SAMIHA SEIRINA RODRIGUES FOR R. NO. 4 ADV. S. N. JOSHI FOR R. NO. 6 ADV. SAMIHA SEIRINA RODRIGUES FOR R. NO. 3 ADV. S. N. JOSHI FOR R. NO. 5 ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R. NO. 8 DIPTI BAKRE ADV. SHAILESH REDKAR FOR R. NO. 8 ADV. IVAN SANTIMANO FOR R. NO. 8 ADV. SWETA SAVIA PEREIRA FOR R. NO. 8 ADV. ARCHANA SACHIN PAI BIR FOR R. NO. 6 ADV. ARCHANA SACHIN PAI BIR FOR R. NO. 5 ADV. BHAT SAMEERA SATISH FOR R. NO. 6 ADV. BHAT SAMEERA SATISH FOR R. NO. 5
164 FA/20/2018	DAMODAR YESHWANT SINAI KAKODKAR AND ANR., VS UDAY SATCHIDANAND	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1 TO 4 ADV. SIYA U. DHARGALKAR FOR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		TILVE AND 6 ORS.,		R.NO.1 TO 4
165	FA/22/2018	ARVINDRA RAMCHANDRA GAONKAR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS.,	ADV. VIVEK ANGELO RODRIGUES ADV. SUNITA S GUPTA ADV. NAIK VITHAL SHIVANAND ADV. JOYCE M. RODRIGUES	ADV. MR. ARUN A. S. TALAULIKAR FOR R.NO.1 AND 2 ADV. DINESH EKNATH NAIK FOR R.NO.4 ADV. NAIK SALOME DINESH FOR R.NO.4 ADV. PETHKAR TRUPTI MAHADEV FOR R.NO.4
166	FA/34/2018	SEBASTIAO NORONHA @ SEBY NORONHA., VS GULABEM GAONKAR AND 3 ORS.,	ADV. ANJALI NAIK	ADV. VISHWADH SARDESSAI U/LAS FOR RNO 1
167	FA/43/2018	THE DIRECTOR OF SPORTS AND YOUTH AFFAIRS, GOVT. OF GOA, PANAJI AND ANR., VS PRABHAT SADHASHIV NAIK AND ANR.,	ADV. DEEP D. SHIRODKAR	ADV. SUNANDA PANDURANG AMONKAR FOR R.NO.1 & 2 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R.NO.1 & 2
	WITH XOB/1/2018 IN FA/43/2018	PRABHAT SADASHIV NAIK PRATAPRAO SARDESSAI AND ANR., VS THE DIRECTOR OF SPORTS AND YOUTH AFFAIRS, GOVT. OF GOA, PANAJI AND ANR.,	ADV. SUNANDA PANDURANG AMONKAR FOR R.NO.1 & 2 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R.NO.1 & 2	ADV. DEEP D. SHIRODKAR
168	FA/44/2018	SAUNSTHANA GOKARNA PARTAGALE JIOTOMA MOTO, REP. BY ITS CONST. ATTORNEY, VASUDEV V. PHALDESSAI., VS STATE OF GOA, THR. THE CHIEF SECRETARY OF GOA AND 2 ORS.,	ADV. USGAONKAR SUDESH MANOHAR ADV. MARIE ROSETTE PEREIRA	ADV. SUSAN LINHARES FOR R.NO.1,2 AND 3
169	FA/50/2018	TRIUMPH AIR CONDITIONING ENGINEERS, REP. BY ITS PROP., SHARAD POYREKAR., VS THE GOVT. OF GOA, THR.	ADV. SONALI G.S. SAWARDEKAR ADV. SIKANDAR S. THALI ADV. SHIVAN DESAI (JOINT) ADV. KETAKI L. PEDNEKAR (JOINT)	ADV. PRAVIN N. FALDESSAI

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		THE CHIEF SECRETARY AND 2 ORS.,	ADV. K.PEDNEKAR (JOINT)	
170	FA/53/2018	STATE OF GOA, THR. THE CHIEF SECRETARY, GOVT. OF GOA AND 2 ORS., VS DAMODAR GHODGE AND 3 ORS.,	ADV. PRAVIN N. FALDESSAI	ADV. PANKAJ P. PAI VERNEKAR FOR RESPONDENT NO. 1 ADV. PANKAJ P. PAI VERNEKAR FOR RESPONDENT 2 TO 4 ADV. PANKAJ P. PAI VERNEKAR FOR R. NO. 1 ADV. ABHISHEK SAWANT FOR RESPONDENT 2 TO 4 ADV. ABHISHEK SAWANT FOR R. NO. 1 ADV. PANKAJ P. PAI VERNEKAR FOR RES. NO. 1
171	FA/60/2018	MURPHY ELECTRONICS PVT. LTD., REP. THR. ITS MANAGING DIRECTOR, DILIP SHIRODKAR AND ANR., VS EDC LTD., THR. ITS DY. GENERAL MANAGER, G.R. SHANBAG.,	ADV. KAMAT GHANEKAR TANVI	ADV. U.R. TIMBLE FOR RESPONDENT ADV. YADIKA MANDREKAR FOR RESPONDENT
	WITH CA/109/2018 IN FA/60/2018	MURPHY ELECTRONICS PVT. LTD., REP. THR. ITS MANAGING DIRECTOR, DILIP SHIRODKAR AND ANR., VS EDC LTD., THR. ITS DY. GENERAL MANAGER, G.R. SHANBAG.,	ADV. KAMAT GHANEKAR TANVI	ADV. U.R. TIMBLE FOR RESPONDENT ADV. YADIKA MANDREKAR FOR RESPONDENT
172	FA/71/2018	GOA INDUSTRIAL DEVELOPMENT CORPOATION, REP. BY ITS MANAGING DIRECTOR, NARAYAN M. GAD., VS SADHANA BUILDERS PVT. LTD., THR. ITS MANAGING DIRECTOR, VEERDHAWAL SITARAM GHAG AND 2 ORS.,	ADV. ASHWIN D. BHOBE ADV. SAGAR SURENDRA SARMALKER	ADV. VISHWADH SARDESSAI FOR R. NO. 2

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
173 FA/72/2018	LEENA REBELLO E GOMES, REP. BY POA, MILAGRES GOMES @ JOSE MILAGRES ALFREDO GOMES AND ANR., VS VINCENT FERNANDES AND ANR.,	ADV. ROHAN RAMA DESSAI	ADV. ASHWIN D. BHOBE FOR R.NO.1 AND 2 ADV. FERNANDES ANNELISE FOR R.NO.1 & 2 ADV. KALPA DEVIDAS GOVENKAR FOR R.NO.1 & 2
174 FA/74/2018	LAURENCA SIQUEIRA PINTO AND ANR., VS FATIMA BORGES AND 4 ORS.,	ADV. J. ABREU LOBO ADV. PRATIKSHA JUBA MANDREKAR ADV. NIGEL JOHN FERNANDES	ADV. KHOLKAR NEHA UMESH FOR R. NO. 4, 5 ADV. SULEKHA S. KAMAT FOR R. NO. 5 ADV. SULEKHA S. KAMAT FOR R. NO. 4
175 FA/75/2018	LAURENCA SIQUEIRA PINTO AND ANR., VS LACY SERAFINA FERNADNES AND 3 ORS.,	ADV. J. ABREU LOBO ADV. NIGEL JOHN FERNANDES ADV. PRATIKSHA JUBA MANDREKAR	ADV. PRANAY A KAMAT FOR R.NO.1
176 FA/76/2018	FABRICA DE IGREJA DE ST. ALEIXO OF CURTORIM, THR. ITS PRESIDENT, FR. MARIANO G. PROENCA., VS CURTORIM EDUCATIONAL AND WELFARE FOUDNATION, THR. ITS GENERAL SECRETARY.,	ADV. VIVEK ANGELO RODRIGUES ADV. NAIK VITHAL SHIVANAND ADV. JOYCE M. RODRIGUES	
177 FA/79/2018	A.K. VORA HUF, REP. BY ITS KARTA, A.K. VORA., VS OCEAN MARINE ENVIRONMENT COATINGS PVT. LTD. AND 3 ORS.,	ADV. F.E. NORONHA ADV. MANDA SUTAR ADV. SWETA SAWANT	ADV. YOGESH V. NADKARNI ADV. YOGESH V. NADKARNI FOR R. NO. 2 ADV. YOGESH V. NADKARNI FOR R. NO. 3 ADV. DIVYA RAVIRAJ SHIRGAM FOR R. NO. 3 ADV. HENDRIYA P. FERNANDES FOR R. NO. 3 ADV. HENDRIYA P. FERNANDES FOR R. NO. 2 ADV. DIVYA RAVIRAJ SHIRGAM FOR R. NO. 2 ADV. SANKET DATTA KAMAT FOR R. NO. 2 HENDRIYA P. FERNANDES DIVYA RAVIRAJ



SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			SHIRGAM SANKET DATTA KAMAT ADV. D. SHIRGAM FOR R.NO.3 ADV. H.FERNANDES FOR R.NO.3 ADV. YOGESH V. NADKARNI FOR R.NO.3
178 FA/86/2018	MANGESH GANPATI DESSAI AND ANR., VS COMMUNIDADE OF CANACONA, REP. BY ITS ATTORNEY, RAMAKANT P. NAIK GAONKAR AND ANR.,	ADV. RYAN DA PIEDADE MENEZES ADV. GINA MARIA ALMEIDA	ADV. HANUMANT D. NAIK FOR R.NO.1 ADV. KIRAN MORE FOR R.NO.1 ADV. CARVALHO CANNIGIA ALLAN FOR R.NO.1 ADV. SAYELI G BANDODKAR FOR R.NO.1
179 FA/89/2018	SALIM NARANGI., VS STATE OF GOA, THR. THE CHIEF SECRETARY AND 4 ORS.,	ADV. ROHIT BRAS DE SA ADV. PRITI S. P. DESHPRABHU ADV. SUMANGALA D KUSHAWAHA ADV. GOVIND SALKAR ADV. RAI KIRAN ASHOK	ADV. PARAB SUHAS SHRIPAD ADV. SANDESH D. PADIYAR FOR R. NO. 2 ADV. PARAB SUHAS SHRIPAD FOR R. NO. 4 ADV. NIGEL DA COSTA FRIAS FOR R. NO. 5 SHARMAD BODKE ADV. SHIRODKAR PRAYASH PRAVINKUMAR FOR R. NO. 2 ADV. SANKALP SINAI BHANGUI FOR R. NO. 2 ADV. VISHAL SAWANT FOR R. NO. 5 ADV. NAGVEKAR PRATIKSHA RAMKRISHNA FOR R. NO. 5
180 FA/90/2018	SAVIO QUEIROZ., VS HINDUSTAN COCO-COLA BEVERAGES PVT. LTD., REP. BY GAJANAN BORKAR.,	ADV. CARLOS ALVARES FERREIRA ADV. SHANE GOMES PEREIRA ADV. ALMEIDA RICHELLE ISABELLA ADV. FERNANDES JASON BOSCO	ADV. YOGESH V. NADKARNI FOR RESPONDENT ADV. DIVYA RAVIRAJ SHIRGAM FOR RESPONDENT ADV. ROHAN SHIRODKAR FOR RESPONDENT ADV. KAMAT SANKET

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				DATTA FOR RESPONDENT ADV. P.DHURI FOR RESPONDENT
	WITH FA/91/2018	SAVIO QUEIROZ., VS HINDUSTAN COCO-COLA BEVERAGES PVT. LTD., REP. BY GAJANAN BORKAR.,	ADV. CARLOS ALVARES FERREIRA ADV. ALMEIDA RICHELLE ISABELLA ADV. SHANE GOMES PEREIRA ADV. FERNANDES JASON BOSCO	ADV. YOGESH V. NADKARNI FOR RESPONDENT ADV. KAMAT SANKET DATTA FOR RESPONDENT ADV. P. DHURI FOR RESPONDENT ADV. DIVYA RAVIRAJ SHIRGAM FOR RESPONDENT ADV. ROHAN SHIRODKAR FOR RESPONDENT
181	FA/95/2018	STATE OF GOA, REP. BY EXECUTIVE ENGINEER, WORKS DIVISION VII AND ANR., VS PARWANI BUILDERS AND ANR.,	ADV. MANISH DAMODAR SALKAR ADV. MANISH DAMODAR SALKAR FOR P. NO. 2	
182	FA/97/2018	ANTONIO MARIANO FERNANDES, THR. HIS POA, PEDRINA ANA VAZ AND ANR., VS THE GOVT. OF GOA, THR. ITS CHIEF SECRETARY AND ANR.,	ADV. NIGEL DA COSTA FRIAS ADV. CORREIA MARIA SIMONE JUDITH ADV. VISHAL SAWANT ADV. LAXMI SAWANT	
183	FA/115/2018	UDAY A. CHARI @ UDHAI ANANDA CHARI PRIOLKAR., VS STATE OF GOA, THR. CHIEF SECRETARY AND 2 ORS.,	ADV. RYAN DA PIEDADE MENEZES	ADV. PRIYANKA KAMAT FOR R.NO.1 AND 2
184	FA/132/2018	PIE DADE TAMATURGO FERNANDES., VS THE COMUNIDADE OF CANACONA, THR. ITS CONST. ATTORNEY, DARSHAN PISOLO NAIK GAONKAR AND ANR.,	ADV. KIRAN MORE ADV. SAYELI G BANDODKAR	

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
185 FA/137/2018	APOLINARIO AGNELO JOAO ELIADOR TELES AND ANR., VS MARIA LUIZA T. M. TELES AND 31 ORS.,	ADV. RYAN DA PIEDADE MENEZES ADV. GEMINI XETTIGAR	ADV. AMEY JAGDISH SINAI KAKODKAR FOR R. NO. 28 ADV. AMEY JAGDISH SINAI KAKODKAR FOR R. NO. 25 ADV. AMEY JAGDISH SINAI KAKODKAR FOR R. NO. 29 ADV. AMEY JAGDISH SINAI KAKODKAR FOR R. NO. 32 ADV. AMEY JAGDISH SINAI KAKODKAR FOR R. NO. 24 ADV. AMEY JAGDISH SINAI KAKODKAR FOR R. NO. 26 ADV. AMEY JAGDISH SINAI KAKODKAR FOR R. NO. 30 ADV. AMEY JAGDISH SINAI KAKODKAR FOR R. NO. 23 ADV. AMEY JAGDISH SINAI KAKODKAR FOR R. NO. 31 ADV. AMEY JAGDISH SINAI KAKODKAR FOR R. NO. 27
186 FA/148/2018	CHANDRAHAS SALKAR., VS THE GOA STATE CO-OP BANK LTD., THR. ITS MANAGING DIRECTOR, PANAJI AND 2 ORS.,	ADV. VASUDEV A. SHIRODKAR ADV. SHWETA D. SANGODKAR ADV. SHWETA D. SANGODKAR ADV. YOGUESH KANKONKAR ADV. MAMATA ROHIDAS FONDEKER	
187 FA/149/2018	COMMUNIDADE OF QUITTOL, REP. BY ITS ATTORNEY PUTU MORTU NAIK DESSAI, VS THE CHIEF SECRETARY, GOVT.OF GOA AND 2 ORS.,	ADV. SANDESH D. PADIYAR ADV. SANKALP SINAI BHANGUI ADV. SHIRODKAR PRAYASH PRAVINKUMAR ADV. PRILAM PREMANAND PHADTE	ADV. SULEKHA S. KAMAT ADV. SULEKHA S. KAMAT FOR R. NO. 3 ADV. SULEKHA S. KAMAT FOR R. NO. 2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			ADV. PRASHIL AROLKAR	
188	FA/152/2018	SNOWKON GONSALVES., VS THE STATE OF GOA, THR. CHIEF SECRETARY AND 4 ORS.,	ADV. GALILEO FRANCISCO TELES ADV. AUSTIN AUGUSTO FERNANDES	
189	FA/153/2018	SHAMSUNDAR MIRAJI MIRAJKAR., VS GEETESH GOKULDAS NAIK AND ANR.,	ADV. GALILEO FRANCISCO TELES ADV. AUSTIN AUGUSTO FERNANDES	
190	FA/6/2019	N. S. VERLEKAR AND 3 ORS., VS STATE OF GOA, REP. BY DIRECTORATE OF SETTLEMENT OF SURVEY AND LAND RECORDS, GOVT. OF GOA AND 4 ORS.	- ADV. SHIVAN DESAI FOR P. NO. 4 ADV. SHIVAN DESAI FOR P. NO. 3 POOJA NAIK SINAI USGAOKAR SHUKR SUDIN MASHELKAR TANISHA AVINASH ADV. ANIROODH C. SARDESAI FOR P. NO. 4 ADV. COTA VIEGAS MARIA CARMEL TERESA DE JESUS FOR P. NO. 4 ADV. ANIROODH C. SARDESAI FOR P. NO. 3 ADV. COTA VIEGAS MARIA CARMEL TERESA DE JESUS FOR P. NO. 3	ADV. SUSAN LINHARES FOR R.NO.1 ADV. AMOGH V. PRABHUDESAI R.NO.2 TO 5 ADV. NIKITA NADKARNI R.NO.2 TO 5 ADV. ASHISH KRISHNANATH KUNCOLIENCAR R.NO.2 TO 5 ADV. AKSHAYA JOGLEKAR R.NO.2 TO 5 ADV. AAMIR JAMADAR R.NO.2 TO 5 ADV. JAY MATHEW R.NO.2 TO 5 ADV. PRADOSH P. DANGUI R.NO.2 TO 5 ADV. RAM KAKKAR R.NO.2 TO 5
191	FA/10/2019	COLONIAL HOMES PVT. LTD., THR. ITS DIRECTOR, NOEL MARTIN VEIGAS., VS JOSE RUI FERNANDES.,	ADV. J. ABREU LOBO ADV. PRATIKSHA JUBA MANDREKAR ADV. FERNANDES JASMINE MERILYN ADV. LINGUDKAR SNEHA KISHOR	
192	FA/12/2019	JACINTO BARRETO MIRANDA., VS SPECIAL LAND ACQUISITION OFFICER, SERAULIM IRRIGATION PROJECTO, MARGAO AND 3 ORS.,	ADV. BETQUECAR KARISHMA CUSTA	ADV. SUSAN LINHARES FOR R.NO.1,3 AND 4 ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R-2 ADV. IVAN SANTIMANO FOR R-2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
193	FA/16/2019	COCO-MAR RESORTS PVT. LTD., REP. BY ITS DIRECTOR, DOURA ALMEIRA COUNTINHO., VS STATE OF GOA, THR. ITS CHIEF SECRETARY, GOVT. OF GOA AND ANR.,	ADV. MANGUESHKAR KAJOL KAMLESH ADV. PAVITHRAN VILAS GOVINDAN ADV. VINOD VISHNU KORGAONKAR	
	WITH CA/30/2019 IN FA/16/2019	COCO-MAR RESORTS PVT. LTD., REP. BY ITS DIRECTOR, DOURA ALMEIRA COUNTINHO., VS STATE OF GOA, THR. ITS CHIEF SECRETARY, GOVT. OF GOA AND ANR.,	ADV. MANGUESHKAR KAJOL KAMLESH ADV. VINOD VISHNU KORGAONKAR ADV. PAVITHRAN VILAS GOVINDAN	
	WITH FA/17/2019	COCO-MAR RESORTS PVT. LTD., REP. BY ITS DIRECTOR, DOURA ALMEIRA COUNTINHO., VS STATE OF GOA, THR. ITS CHIEF SECRETARY, GOVT. OF GOA AND ANR.,	ADV. MANGUESHKAR KAJOL KAMLESH ADV. PAVITHRAN VILAS GOVINDAN ADV. VINOD VISHNU KORGAONKAR	ADV. PRAVIN N. FALDESSAI ADV. PRAVIN N. FALDESSAI FOR R. NO. 2
194	FA/20/2019	JUCUNDA NUNES SILVEIRA, REP. BY HER POA, COSME ANTONIO ELEUTERIO AZAREDO SILVEIRA., VS THE CHIEF ELECTRICAL ENGINEER, PANAJI AND 3 ORS.,	ADV. NIGEL DA COSTA FRIAS ADV. LAXMI SAWANT ADV. CORREIA MARIA SIMONE JUDITH ADV. JESSICA FERNANDES	ADV. SUSAN LINHARES FOR R.NO.1,2 AND 3 ADV. NEEHAL SANDEEP VERNEKAR FOR R. NO. 4
195	FA/21/2019	MOHAN BAGADE AND ANR., VS SELWYN GLENN MENEZES.,	ADV. DHARMANAND R VERNEKAR ADV. GAURI POI ADV. KAMAT ANKITA AVDHUT	
196	FA/22/2019	PAUL DIAS AND SONS, REP. BY ITS PARTNER, WILLIAM DIAS., VS SDS SHIPPING PVT. LTD.,	ADV. RYAN DA PIEDADE MENEZES ADV. NIGEL JOHN FERNANDES ADV. GINA MARIA ALMEIDA	ADV. ALDRIN MONTEIRO
197	FA/25/2019	DR. JOAQUIM JOSEPH NOEL DA SILVA, REP. BY	ADV. GAUTAMI KAMAT	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		DULY CONST. ATT., RUBAN QUADROS AND ANR., VS JOBY JOSE.,		
198	FA/26/2019	M AND M CONSTRUCTIONS., VS GOA TILLARI IRRIGATION DEVELOPMENT CORPORATION, REP. BY THE MANAGING DIRECTOR.,	ADV. VIVEK ANGELO RODRIGUES NAIK VITHAL SHIVANAND SIDHARTH MALIK	
199	FA/32/2019	SHEKAR RAM FAL DESSAI @ CHONDRU RAM PHAL DESSAI @ CHANDRASHEKHAR RAM PHAL DESSAI AND ANR., VS THE STATE OF GOA, THR. ITS CHIEF SECRETARY, GOVT. OF GOA AND 3 ORS.,	ADV. VINOD VISHNU KORGAONKAR ADV. BERNARD FERNANDES ADV. MANGUESHKAR KAJOL KAMLESH ADV. PAVITHRAN VILAS GOVINDAN	
200	FA/35/2019	PRISCA FERNANDES AND 4 ORS., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 10 ORS.,	ADV. DEVIDAS J. PANGAM	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO.6 ADV. IVAN SANTIMANO FOR R.NO.6 ADV. USGAONKAR SUDESH MANOHAR FOR R.NO.8 & 10 ADV. MARIE ROSETTE PEREIRA FOR R.NO.8 & 10
201	FA/38/2019	KRISHNA ARJUN BETODKAR AND 4 ORS., VS THE STATE OF GOA, REP. BY ITS CHIEF SECRETARY AND 3 ORS.,	ADV. ANDRE PEREIRA	ADV. SUSAN LINHARES FOR R.NO.1,2,3 AND 4
202	FA/42/2019	NAGESHWAR CONSTRUCTION, THR. ITS POA, VISHAL VILAS LADGE., VS GOVT. OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. GAURANG D. PANANDIKER	ADV. SHIVADATTA P. MUNJ FOR R.NO.3
203	FA/43/2019	ASHWINI KAWLEKAR.,	ADV. PRASHEEN	ADV. SIDDHESH

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	LOTLIKAR ADV. NATIANA GODINHO ADV. H. KANKONKAR	PANDURANG PATKAR ADV. SIDDHESH PANDURANG PATKAR FOR R. NO. 3 ADV. SIDDHESH PANDURANG PATKAR FOR R. NO. 2
WITH CA/67/2019 IN FA/43/2019	ASHWINI KAWLEKAR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 2 ORS.,	ADV. PRASHEEN LOTLIKAR ADV. NATIANA GODINHO ADV. H. KANKONKAR	ADV. SIDDHESH PANDURANG PATKAR ADV. SIDDHESH PANDURANG PATKAR FOR R. NO. 3 ADV. SIDDHESH PANDURANG PATKAR FOR R. NO. 2
204 FA/47/2019	COSMIC CONNECTION RESORTS PVT. LTD., REP. BY ITS AUT. DIRECTOR, ALEXANDER MAMEDOV., VS SERGEY SARYCHVE AND ANR.,	ADV. JAGANNATH JAYANT MULGAONKAR ADV. SIYA DHARGALKAR ADV. RUPA BANAULIKAR ADV. PEARL REMEDIOS	
205 FA/52/2019	SHREE GAJANTLAXMI RAVALNATH DEV. CHARIT. TRUST, THR. ITS MAN. TRUSTEE,NARAYAN J. KAREKAR AND 5 ORS. VS BABURAO MANGESH KAREKAR AND 16 ORS.,	ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELISE	ADV. S. R. RIVANKAR FOR R.NOS.1,4-7,9,11-13,16 AND 1 ADV. GAWAS TUKARAM GOPAL FOR R.NO.2 & 3 ADV. RAMA GAJANAN RIVANKAR FORR.1,4-7,9,11-13,16,1
206 FA/54/2019	BHARAT POWER T. LTD., THR. ITS MANAGING DIRECTOR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY, GOVT. OF GOA AND 2 ORS.,	ADV. VIVEK ANGELO RODRIGUES ADV. VIVEK ANGELO RODRIGUES THE PETITIONER ADV. NAIK VITHAL SHIVANAND	ADV. PRAVIN N. FALDESSAI ADV. PRAVIN N. FALDESSAI FOR R. NO. 3 ADV. PRAVIN N. FALDESSAI FOR R. NO. 2
207 FA/60/2019	MANUEL FERNANDES AND ANR., VS INANCIO PIEDADE FERNANDES AND 24 ORS.,	ADV. JAGANNATH JAYANT MULGAONKAR ADV. RUPA BANAULIKAR	ADV. V.KORGAONKAR FOR R.NO.1 AND 2 ADV. MARIE ROSETTE PEREIRA FOR R.NO.17 & 18 ADV. PRASHEEN LOTLIKAR FOR R.NO.12 TO 16 ADV. V.BRAGANZA FOR R.NO.1 & 2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
	WITH CA/97/2019 IN FA/60/2019	MANUEL FERNANDES AND ANR., VS INANCIO                      PIEDADE FERNANDES AND 24 ORS.,	ADV.                      JAGANNATH JAYANT MULGAONKAR ADV.                      RUPA BANAULIKAR	ADV.                      V.KORGAONKAR FOR R.NO.1 AND 2 ADV.                      MARIE ROSETTE PEREIRA FOR R.NO.17 & 18 ADV.                      PRASHEEN LOTLIKAR FOR R.NO.12 TO 16 ADV.                      V.BRAGANZA FOR R.NO.1 & 2
208	FA/64/2019	MAHADEV                      DATTA AROSCAR AND ANR., VS ANGELICA                      SEBASTIANA AZAVEO (DEC), THR. HER LRS., AND 2 ORS.,	ADV. DEEPAK GAONKAR ADV.                      SONAL NAGVENKAR	
209	FA/71/2019	ANJALI                      SANYOG NARVEKAR., VS SANYOG                      GANESH NARVEKAR AND 5 ORS.,	ADV. NIGEL DA COSTA FRIAS ADV.                      CORREIA MARIA SIMONE JUDITH ADV. IVINA MIRANDA ADV.                      RALPH MASCARENHAS ADV.                      NAGVEKAR PRATIKSHA RAMKRISHNA	ADV.                      KAMAT GHANEKAR TANVI ADV.                      GEETESH RAMESH SHETYE FOR R. NO. 6 ADV.                      KAMAT GHANEKAR TANVI FOR R. NO. 3 ADV.                      GEETESH RAMESH SHETYE FOR R. NO. 5 ADV.                      KAMAT GHANEKAR TANVI FOR R. NO. 4 ADV.                      KAMAT GHANEKAR TANVI FOR R. NO. 2 ADV.                      MASHELKAR TANISHA AVINASH FOR R. NO. 4 ADV.                      PALYEKAR VINITA VISHRAM FOR R. NO. 4 ADV.                      MASHELKAR TANISHA AVINASH FOR R. NO. 3 ADV.                      PALYEKAR VINITA VISHRAM FOR R. NO. 3 ADV.                      MASHELKAR TANISHA AVINASH FOR R. NO. 2 ADV.                      PALYEKAR VINITA VISHRAM FOR R. NO. 2 MASHELKAR                      TANISHA AVINASH PALYEKAR                      VINITA



SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				VISHRAM ADV. MASHELKAR TANISHA AVINASH FOR R.NO.1,2,3 & 4
210	FA/79/2019	MARIA FERNANDA FRANCISCA AND 3 ORS., VS LAND DEAL ASSOCIATION AND 2 ORS.,	ADV. PREETAM TALAULIKAR ADV. ALEESHA DOS REIS FALCAO ADV. SIMOES KHER CEAZER JOHN ADV. ABHIJEET KAMAT	
211	FA/87/2019	COMMUNIDADE OF LOLIEM, CANACONA., VS ANANDIBAI PURSHOTTAM PRABHUDESSAI (DEC) THR. LRS. AND 5 ORS.,	ADV. SAWANT PARESH PANDURANG	
212	FA/89/2019	VRUNDA SITARAM NAIK AND 7 ORS., VS AJIT LAVACHANDRA GAUNDALKAR (DEC) THR. LRS. AND 6 ORS.,	ADV. PRASHEEN LOTLIKAR ADV. PADGAONKAR CHAITANYA PRAKASH	ADV. ASHWIN D. BHOBE FOR R.NO.3,4,5 AND 6 ADV. SANDESH D. PADIYAR FOR R.NO.7 ADV. SANKALP SINAI BHANGUI FOR R.NO.7 ADV. SANKALP SINAI BHANGUI FOR R.NO.7 ADV. PRASHIL AROLKAR FOR R.NO.7 ADV. PRILAM PREMANAND PHADTE FOR R.NO.7 ADV. ASHWIN D. BHOBE FOR R.NO.2
213	FA/94/2019	OWEN XAVIER D'MELLO AND 3 ORS., VS SANJIV O BERRY AND 12 ORS.,	ADV. BETQUECAR KARISHMA CUSTA	ADV. SUJAI NAYAK ADV. SUJAI NAYAK FOR R. NO. 3 ADV. SUJAI NAYAK FOR R. NO. 2 ADV. RODRICKS ANDREA OLIMA FOR R. NO. 3 ADV. RODRICKS ANDREA OLIMA FOR R. NO. 2 RODRICKS ANDREA OLIMA
214	FA/102/2019	VISHRAM KRISHNA SINAI KANTAK (DEC) AND 6 ORS., VS GOVIND KRISHNA SINAI	ADV. SAILEE R. KENNY ADV. ARAUJO ASHVINI AFONSO	ADV. R. G. RAMANI ADV. R. G. RAMANI FOR R. NO. 4 ADV. R. G. RAMANI FOR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		KANTAK AND 8 ORS.,		R. NO. 5 ADV. R. G. RAMANI FOR R. NO. 3 ADV. R. G. RAMANI FOR R. NO. 6 ADV. SUNANDA PANDURANG AMONKAR FOR R. NO. 6 ADV. SUNANDA PANDURANG AMONKAR FOR R. NO. 5 ADV. SUNANDA PANDURANG AMONKAR FOR R. NO. 4 ADV. SUNANDA PANDURANG AMONKAR FOR R. NO. 3 SUNANDA PANDURANG AMONKAR
215	FA/115/2019	LAXAMI R. KORGAONKAR AND 13 ORS., VS RICARDO JOAQUIM INACO MARTINHO DE SOUZA AND 2 ORS.,	ADV. PRANAY A KAMAT ADV. PRANITA NARAYAN GAWANDI	ADV. SHIVADATTA P. MUNJ FOR R.NO.2 AND 3 ADV. VALMIKI MENEZES FOR R.NO.1
216	FA/129/2019	ALNAS SHAMSHUDDIN RAMJEE AND 3 ORS., VS SHARMILA SHAH MUZAWAR AND 9 ORS.,	ADV. KAIF NOORANI	ADV. PARIKSHIT S. SAWANT FOR R. NO. 9 ADV. PARIKSHIT S. SAWANT FOR R. NO. 10
	WITH MCA/871/2019 IN FA/129/2019	ALNAS SHAMSHUDDIN RAMJEE AND 3 ORS., VS SHARMILA SHAH MUZAWAR AND 9 ORS.,	ADV. KAIF NOORANI	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT R.NO.1 AND 8 ADV. PARIKSHIT S. SAWANT FOR R. NO. 9 ADV. PARIKSHIT S. SAWANT FOR R. NO. 10 ADV. DIPTI BAKRE FOR R.NO.1 & 8 ADV. SUDHIR K NAIL FOR R.NO.1 & 8 ADV. SHAILESH REDKAR FOR R.NO.1 & 8 ADV. ROHAN RAMA DESSAI FOR R.NO.1 & 8 ADV. IVAN SANTIMANO FOR R.NO.1 & 8 ADV. SWETA PEREIRA

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				FOR R.NO.1 & 8
217	FA/132/2019	FRANCISCO MONTEIRO., VS VILLAGE PANCHAYAT OF MERCES, THR. ITS SECRETARY AND 4 ORS.,	ADV. VALLABH D. PANGAM	ADV. ASHWIN D. BHOBE ADV. PRASHIL AROLKAR FOR R. NO. 5 ADV. PRASHIL AROLKAR FOR R. NO. 4 KALPA DEVIDAS GOVENKAR FERNANDES ANNELISE
218	FA/135/2019	ANTONIO ALEXANDRINO CORREIA AND ANR., VS UMESH BABURAO SHIRODKAR (DEC), REP. BY POA, KUMAR VIBHANS AND ANR.,	ADV. SHIRODKAR AKSHAY ANIL	ADV. GURU SHIRODKAR FOR R. NO. 2 ADV. GURU SHIRODKAR FOR R. NO. 1.1 ADV. VARSHA PARAB FOR R. NO. 2 ADV. VARSHA PARAB FOR R. NO. 1.1 SHANKAR B. SAWANT SHANKAR B. SAWANT
219	FA/141/2019	EMCEE ENTERPRISES, THR. ITS PARTNERS AND 3 ORS., VS GOA ANTIBIOTICS AND PHARMACEUTICALS LTD., THR. ITS ATTORNEY V. R. KERIKAR.,	ADV. PAVITHRAN A.V ADV. VAHIDA YELGAR ADV. SWETA FADTE ADV. REKHA KARBOTKAR	ADV. SALIL SATISH SAUDAGAR FOR RESPONDENT ADV. SERGIO PINTO DE SANTANA FOR RESPONDENT ADV. DOLOROSA TULKAR FOR RESPONDENT
220	FA/144/2019	VEERAJU V., THR. ATTORNEY, LALITA KUMARI VALLABHANENI., VS SHALINIBAI S. POI AND 4 ORS.,	ADV. VIVEK ANGELO RODRIGUES ADV. SUNITA S GUPTA ADV. JOYCE M. RODRIGUES ADV. NAIK VITHAL SHIVANAND	
221	FA/145/2019	VINOD DHAMAKLE., VS LUDVICK SEBASTIAN BARRETTO AND ANR.,	ADV. KAKODKAR SHAMBHU SATCHIDANAND	ADV. ARUN A.S. TALAULIKAR FOR R.NO.1
222	FA/147/2019	JENNIFER COLACO VALES., VS THE EXECUTIVE ENGINEER, WORKS DIV. II, WATER RESOURCE DEPT. AND 3 ORS.,	ADV. VIVEK ANGELO RODRIGUES ADV. SUNITA S GUPTA ADV. JOYCE M. RODRIGUES ADV. KHORATE JANAVI JANARDAN	ADV. SIDDHESH PANDURANG PATKAR ADV. SIDDHESH PANDURANG PATKAR FOR R. NO. 3 ADV. SIDDHESH PANDURANG PATKAR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			ADV. NAIK VITHAL SHIVANAND	FOR R. NO. 4 ADV. SIDDHESH PANDURANG PATKAR FOR R. NO. 2
223	FA/149/2019	ANACLETA LIDIA PIEDADE FERNANDES(SINCE DEC. THR. LRS A-2 AND 3) REP. BY CONST. ATT. A-2 AND 2 ORS., VS NIKHIL RADHESH KENAVDEKAR AND 4 ORS.,	ADV. ASHWIN D. BHOBE ADV. KALPA DEVIDAS GOVENKAR ADV. ANGLE CHIRAG AJAY	ADV. PARIKSHIT S. SAWANT
224	FA/152/2019	MARY BERTHA GRACIAS AND 7 ORS., VS JERONIMO FERNANDES AND 9 ORS.,	ADV. BETQUECAR KARISHMA CUSTA	ADV. SULEKHA S. KAMAT FOR R.NO.6,7 AND 8 ADV. DEEPIKA T. FATERPEKAR FOR R.NO.1 & 2 ADV. NISHANT P. SHIRGAOKAR FOR R.NO.1 & 2 ADV. KHOLKAR PREMANAND ANAND FOR R.NO.1 & 2
	WITH WP/1139/2016	MARY BERTHA GRACIAS AND 5 ORS., VS HOSPICIO DO SAGRADO CORACAO DE MARIA, THR. THE DIRECTOR AND 5 ORS.,	ADV. BETQUECAR KARISHMA CUSTA	ADV. DEEP D. SHIRODKAR FOR R.NO.1 AND 2
225	FA/9/2020	PRAKASH HARISCHANDRA KAVLEKAR AND ANR., VS MILAN DANTIE @ ANITA DANTIE AND 7 ORS.,	ADV. MARVIN D'SOUZA ADV. NIGEL JOHN FERNANDES	
226	FA/16/2020	RIVERSIDE RESORTS AND HOLIDAY HOMES PVT. LTD., REP. BY AUT. SIGN., TIRTHRAM ARONDEKAR., VS MAHESH SHAH AND ANR.,	DESAI DEEPA MOHAN SIDDHI MAYUR PARODKAR ANAND SANDEEP S. SHIRODKAR ABHISHEK SAWANT VAIGANKAR SAMIKSHA MADHUKAR SOMNATH B. KARPE	ADV. MASHELKAR TANISHA AVINASH
227	FA/17/2020	RIVERSIDE RESORTS AND	DESAI DEEPA MOHAN	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		HOLIDAY HOMES PVT. LTD., REP. BY AUT. SIGN., TIRTHRAM ARONDEKAR., VS MAHESH SHAH AND ANR.,	SIDDHI MAYUR PARODKAR ANAND SANDEEP S. SHIRODKAR ABHISHEK SAWANT VAIGANKAR SAMIKSHA MADHUKAR SOMNATH B. KARPE	
228	FA/19/2020	PANDURANG TIMBLO INDUSTRIES, REP. BY CONST. POA, DEEPAK DASHRATH SAWANT., VS K.G.N. ORE CARRIER.,	ADV. SHENVI KAKODKAR PRANAV SURYAJI ADV. SUNANDA PANDURANG AMONKAR	ADV. SOMNATH B. KARPE DESAI DEEPA MOHAN SIDDHI MAYUR PARODKAR ANAND SANDEEP S. SHIRODKAR ABHISHEK SAWANT VAIGANKAR SAMIKSHA MADHUKAR
229	FA/25/2020	WILLIAM ROSARIO FERNANDES AND 4 ORS., VS FRANCIS SIMON CABRAL (DEC) REP. BY HIS LRS. AND 2 ORS.,	ADV. RYAN DA PIEDADE MENEZES	ADV. ASHWIN D. BHOBE
230	FA/3/2021	THE LAND ACQUISITION OFFICER, PANAJI VS M. S. THALY ASSOCIATES	ADV. VISHWADH SARDESSAI	ADV. F.E. NORONHA RAJLAXMI BHATKAR
231	FA/7/2021	RAJENDRA PURUSHOTTAM PETHE VS PUTZMEISTER CONCRETE MACHINE PVT. LTD., THR. ITS MANAGING DIRECTOR	ADV. SAWANT PARESH PANDURANG JYOTI SUTAR	
232	FA/10/2021	TIMES CONSTRUCTIONS, REP. BY ITS PARTNER, ANTHONY SEBY FALEIRO AND CONSTATINO FALEIRO VS STATE OF GOA, REP. BY COLLECTOR	ADV. JAGANNATH JAYANT MULGAONKAR JAGANNATH JAYANT MULGAONKAR SIYA ULHAS DHARGALKAR BANAULIKAR RUPA DAMODAR	ADV. SHIVDATT P. MUNJ
233	FA/5/2022	THE EXECUTIVE ENGINNER, THR. NITIN V. SINAI NEUREKAR AND 4 ORS	ADV. SULEKHA S. KAMAT	ADV. KAKODKAR SHAMBHU SATCHIDANAND

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS K. ISMAIL		
	WITH CA/5/2022 IN FA/5/2022	THE EXECUTIVE ENGINNER, THR. NITIN V. SINAI NEUREKAR AND 4 ORS VS K. ISMAIL	ADV. SULEKHA S. KAMAT	
234	FA/13/2022	SHASHIKANT B NAIK TARI (DEC) SURVIVED BY LRS. AND 3 ORS VS DIRECTORATE OF SETTLEMENT AND LAND RECORDS, PANAJI AND 2 ORS	ADV. HANUMANT D. NAIK KIRAN MORE	ADV. SHIVDATT P. MUNJ ADV. SHIVDATT P. MUNJ FOR R. NO. 3
	WITH MCA/906/2024 (Filing No) IN FA/13/2022	SHASHIKANT B NAIK TARI (DEC) SURVIVED BY LRS. AND 3 ORS VS DIRECTORATE OF SETTLEMENT AND LAND RECORDS, PANAJI AND 2 ORS	ADV. HANUMANT D. NAIK	
235	FA/16/2022	STATE OF GOA, THR. ITS CHIEF SECRETARY, GOVT. OF GOA AND ANR VS DELCON ENGINEERING, THR. ITS PARTNERS	ADV. AMIRA ABDUL RAZAQ	
236	FA/18/2022	PASCOAL REBELLO VS THE CHIEF SECRETARY, GOVT. OF GOA AND ANR	ANTHONY DSILVA JOSE REIS	ADV. CORREIA MARIA SIMONE JUDITH ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 2
	WITH MCA/1711/2023 (Filing No) IN FA/18/2022	PASCOAL REBELLO VS THE CHIEF SECRETARY, GOVT. OF GOA AND ANR	ADV. ANTHONY JOE DSILVA	ADV. CORREIA MARIA SIMONE JUDITH ADV. CORREIA MARIA SIMONE JUDITH FOR R. NO. 2
237	FA/20/2022	SUSHAMA @ SNEYA GOVIND MANDREKAR @ SAILI SAIRAJ SAWAL VS SAIRAJ TUKARAM SAWAL	ADV. ASHWIN D. BHOBE ANGLE CHIRAG AJAY FERNANDES ANNELISE KALPA DEVIDAS GOVENKAR	ADV. NISHIGANDHA NISHIKANT SHET SUSHMA TUKARAM MANDREKAR

SR. CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
238 FA/36/2022	MIRABAI NARCINVA SINAI NADKARNI THR POA AMBARISH NARCINVA NADKARNI VS THE SPECIAL LAND ACQUISITION OFFICER AND ANR	ADV. ASHWIN D. BHOBE SHAIKH SHAIZEEN BADRUDDIN FERNANDES ANNELISE	ADV. SULEKHA S. KAMAT ADV. SULEKHA S. KAMAT FOR R. NO. 2
239 FA/44/2022	THE EXECUTIVE ENGINEER, WORKS DIVISION II, THR. ANKUSH GOVIND CHANDRU GAUNKER AND 3 ORS VS JENNIFER COLACO VALES AND ANR	ADV. SHIVADATTA PRAKASH MUNJ	ADV. VIVEK ANGELO RODRIGUES SIDDHARTH RAMAKANT MALIK AGUIAR NAVDEEP JOHN
240 FA/45/2022	ROY BRAGANZA VS BERNADETTE FERNANDES AND 4 ORS	ADV. PADGAONKAR KISHAN C PALYEKAR VINITA VISHRAM MASHELKAR TANISHA AVINASH POOJA NAIK	ADV. ASHWIN D. BHOBE ASHWIN D. BHOBE ADV. ANNELISE FERNANDES FOR R. NO. 2 ADV. SHAIKH SHAIZEEN BADRUDDIN FOR R. NO. 2 SHAIKH SHAIZEEN BADRUDDIN FERNANDES ANNELISE
241 FA/51/2022	SARASWATI NANI NAIK (SINCE DEC) VS TULSHIDAS @ TULSHI BANDODKAR AND 3 ORS	ADV. VEDRAJ TORASKAR PINTO SALOME SURABHI KUVELKAR GAYATRI INGALE DEEPA G. SHIRGAONKAR PRIYANKA KAMAT	ADV. VASUDEV A. SHIRODKAR ADV. SULEKHA S. KAMAT FOR R. NO. 4 ADV. SULEKHA S. KAMAT FOR R. NO. 3 ADV. SULEKHA S. KAMAT FOR R. NO. 2 P. H. GAWAS R. R. MAYENKAR
242 FA/56/2022	MAYA SHRIKANT SAWANT DESSAI, REP. BY CONST. ATTORNEY, SHRIKANT SAWANT DESSAI VS THE CHIEF SECRETARY, GOVT. OF GOA AND 3 ORS	ADV. ASHWIN D. BHOBE FERNANDES ANNELISE ADV. SAGAR SURENDRA SARMALKER ADV. KALPA DEVIDAS GOVENKAR	ADV. SHIVDATT P. MUNJ
243 FA/71/2022	WONEDULFO ANTONIO DA COSTA VS FELVIRA IRENE GODINHO AND 3 ORS	ADV. JAGANNATH JAYANT MULGAONKAR THE APPELLANT ADV. SIYA ULHAS DHARGALKAR *THE	VIRENDRA PARSEKAR VIRENDRA PARSEKAR VIRENDRA PARSEKAR VIRENDRA PARSEKAR SHALAKA V. SHELKE

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
			APPELLANTS ADV. BANAULIKAR RUPA DAMODAR *THE APPELLANTS ADV. PEARL ELSA REMEDIOS *THE APPELLANTS	SHRUTI JOSHI VINCENT DSOUZA ADV. SHALAKA V. SHELKE FOR R. NO. 2 VINCENT DSOUZA ADV. SHALAKA V. SHELKE FOR R. NO. 3 SHRUTI JOSHI VINCENT DSOUZA ADV. SHALAKA V. SHELKE FOR R. NO. 4 SHRUTI JOSHI VINCENT DSOUZA SHRUTI JOSHI
244	FA/1/2023	SABINO COTTA VS V. NAIK AND ASSOCIATES, REP. BY ITS PARTNER AND ATTORNEY, RAMCHANDRA @ SANJEEV VASSUDEO NAIK	ADV. FONSECA CLAYTON ANTHONY VIHANGAMA VELUSKAR ROESHA MASCARENHAS	ADV. SHENVI KAKODKAR PRANAV SURYAJI
245	FA/14/2023	UNICORN ASSOCIATES, REP. BY ITS PARTNERS AND 3 ORS VS MANGUEXA @ MANGESH V. SINAI PRIOLCAR AND 15 ORS	ADV. SHENVI KAKODKAR PRANAV SURYAJI ADV. SUNANDA PANDURANG AMONKAR	ADV. JAGANNATH JAYANT MULGAONKAR ADV. JAGANNATH JAYANT MULGAONKAR
	WITH FA/103/2019	INDUMATI PURUSHOTTAM PRIOLKAR @ INDUMATI PURUSHOTTAM SINAI PRIOLKAR (DEC) AND 10 ORS., VS MANGUEXA @ MANGESH V. SINAI PRIOLCAR (DEC) AND ANR.,	ADV. ASHWIN D. BHOBE ADV. KALPA DEVIDAS GOVENKAR ADV. FERNANDES ANNELISE	ADV. R. G. RAMANI FOR R. NO. 2.1 ADV. JAGANNATH JAYANT MULGAONKAR FOR R. NO. 1.2 ADV. R. G. RAMANI FOR R. NO. 2.3 ADV. R. G. RAMANI FOR R. NO. 2.2 ADV. JAGANNATH JAYANT MULGAONKAR FOR R. NO. 1.1 ADV. SUNANDA PANDURANG AMONKAR FOR R. NO. 2.3 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R. NO. 2.3 ADV. SUNANDA PANDURANG AMONKAR



SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
				FOR R. NO. 2.2 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R. NO. 2.2 ADV. SHENVI KAKODKAR PRANAV SURYAJI FOR R. NO. 2.1 ADV. SUNANDA PANDURANG AMONKAR FOR R. NO. 2.1
246	FA/19/2023	THE CHIEF ELECTRICAL ENGINEER AND ANR VS MOHIT STEEL INDUSTRIES PVT, LTD AND ANR	ADV. SUSAN LINHARES	ADV. PARIKSHIT S. SAWANT ADV. PARIKSHIT S. SAWANT FOR R. NO. 2 MESTRI OMKAR BABAJI ADV. MESTRI OMKAR BABAJI FOR R. NO. 2
247	FA/25/2023	PRABHAVATI PRABHAKAR SHIRODKAR AND ANR., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND 3 ORS.,	ADV. AMEY JAGDISH SINAI KAKODKAR ADV. PANKAJ SHIRODKAR ADV. DIPTY BHOMKAR ADV. AMANDA GODINHO	ADV. SULEKHA S. KAMAT ADV. SULEKHA S. KAMAT FOR R. NO. 2
248	FA/72/2023	MICHAEL DAS DORES DE MENDONCA VS STATE OF GOA THR. CHIEF SECRETARY AND 4 ORS	ADV. FONSECA CLAYTON ANTHONY VIHANGAMA VELUSKAR FERNANDES OSVILA	
249	FA/118/2023	MAHAMADHAV CONSTRUCTIONS, THR. ITS PARTNERS AND 2 ORS., VS STATE OF GOA, THR. ITS CHIEF SECRETARY AND ANR.,	ADV. PARAG GAJANAN WAGLE ADV. MASHELKAR TANISHA AVINASH	ADV. SULEKHA S. KAMAT
250	FA/36/2024	GAURI JAIDIP CURTORCAR VS JAIDIP CURTORCAR	VIBHAV RAJIV AMONKAR U/LAS	ADV. JAGANNATH JAYANT MULGAONKAR APTE DIKSHA VINOD ASMITA NAKUL TIRODKAR
	WITH CA/27/2024 IN FA/36/2024	GAURI JAIDIP CURTORCAR VS JAIDIP CURTORCAR	VIBHAV RAJIV AMONKAR U/LAS	

SR. CASE NUMBER

PARTY NAME

PET. ADV.

RES. ADV.

ASSISTANT REGISTRAR  
HIGH COURT OF BOMBAY AT GOA,  
PORVORIM - GOA

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